CONTENTS

Fifteenth Series, Vol.II, Second Session, 2009/1931 (Saka)
No.1, Thursday, July 2, 2009/ Asadha 11, 1931 (Saka)

S U B J E C T	P A G E S
ALPHABATICAL LIST OF MEMBERS OF FIFTEENTH LOK SABHA	**v-xxi**
OFFICERS OF LOK SABHA	**xxii**
COUNCIL OF MINISTERS	**xxiii-xxxi**
NATIONAL ANTHEM	**2**
MEMBER SWORN	**2**
OBITUARY REFERENCES	**3-4**
ORAL ANSWERS TO QUESTIONS	
***Starred Question Nos. 1 and 2**	**6-18**
WRITTEN ANSWERS TO QUESTIONS	
Starred Question Nos. 3 to 20	**19-70**
Unstarred Question Nos. 1 to 173	**71-329**

* The sign + marked above the name of a Member indicates that the Question was actually asked on the floor of the House by that Member.

PAPERS LAID ON THE TABLE **330**

STANDING COMMITTEE ON URBAN DEVELOPMENT **331**
40th Report (14th Lok Sabha)

SUBMISSION BY MEMBERS
Increase in the prices of petrol and diesel in the country **332-354**

MATTERS UNDER RULE 377 **357-374**

(i) Need to abolish export duty on E.I. tanned leather

Shri N.S.V. Chitthan 357

(ii) Need to review the hike in fee imposed on retired Central Government Health Scheme beneficiaries

Shri Vilas Muttemvar 359

(iii) Need to amend the Disability Act, 1995 to ensure effective implementation of the schemes meant for welfare of the physically challenged persons

Shri Jai Prakash Agarwal 360

(iv) Need to allocate additional power to Uttar Pradesh from Central Pool

Shri Jagdambika Pal 361

(v) Need to construct 2 lane bypass on NH 47 between Thuravoor to Kallyikkavila in Kerala

Shri K.C. Venugopal 362

(vi) Need to declare Giripar (Jaunsar Babar) region in district Sirmaur, Himachal Pradesh as a Tribal area

Shri Virender Kashyap 363

(vii) Need to accord the status of a Central University to Gorakhpur University in Uttar Pradesh

Yogi Aditya Nath 364

(viii) Need to start work on Bhanupalli-Bilaspur-Berry, Ghanauli-Baddi, Nangal-Talwara and Bilaspur-Mandi-Manali-Leh railway line projects in Himachal Pradesh

Shri Anurag Singh Thakur 365

(ix) Need to develop Agra as an international tourist city

Prof. Ramshankar 366

(x) Need to give special economic package for the drought-hit Kaushambi Parliamentary Constituency, Uttar Pradesh.

Shri Shailendra Kumar 367

(xi) Need to expedite the completion of various ongoing railways projects in Nalanda Parliamentary Constituency, Bihar.

Shri Kaushalendra Kumar 368

(xii) Need to allow eligible doctors (Radiotherapists) from Kolkata University to study D.M. Medical Oncology at AIIMS New Delhi

Dr. Ratna De 369

(xiii) Need to take adequate welfare measures for the beedi workers living in Tiruvannamalai, Tamil Nadu

Shri D. Venugopal 370

(xiv)	Need to implement the recommendations of Percy Mistry Committee on making Mumbai as an International Financial Centre	
	Shrimati Supriya Sule	371-372
(xv)	Need to construct a road bridge over river Kollidam a Anaikarai on N.H. 45 in Tamil Nadu	
	Shri O.S. Manian	373
(xvi)	Need to expedite the construction of National Highway between Delhi and Haridwar	
	Shri Sanjay Singh Chauhan	374

ANNEXURE –I

Member-wise Index to Starred Questions 375

Member-wise Index to Unstarred Questions 376-377

ANNEXURE-II

Ministry-wise Index to Starred Questions 378

Ministry-wise Index to Unstarred Questions 379

ALPHABATICAL LIST OF MEMBERS OF FIFTEENTH LOK SABHA

Aaron Rashid, Shri J.M. (Theni)

Abdullah, Dr. Farooq (Srinagar)

Acharia, Shri Basu Deb (Bankura)

Adhikari, Shri Sisir (Kanthi)

Adhikari, Shri Suvendu (Tamluk)

Adhi Sankar, Shri (Kallakurichi)

Aditya Nath, Yogi (Gorakhpur)

Adsul, Shri Anandrao (Amravati)

Advani, Shri L.K. (Gandhinagar)

Agarwal, Shri Jai Prakash (North East Delhi)

Agrawal, Shri Rajendra (Meerut)

Ahamed, Shri E. (Malappuram)

Ahir, Shri Hansraj G. (Chandrapur)

Ahmed, Shri Sultan (Uluberia)

Ajmal, Shri Badruddin (Dhubri)

Ajnala, Dr. Rattan Singh (Khadoor Sahib)

Alagiri, Shri M.K. (Madurai)

Alagiri, Shri S. (Cuddalore)

Amlabe, Shri Narayan Singh (Rajgarh)

Anandan, Shri M. (Viluppuram)

Ananth Kumar, Shri (Bangalore South)

Angadi, Shri Suresh (Belgaum)

Antony, Shri Anto (Pathanamathitta)

Anuragi, Shri Ghanshyam (Jalaun)

Argal, Shri Ashok (Bhind)

Aron, Shri Praveen Singh (Bareilly)

Awale, Shri Jaywant Gangaram (Latur)

Azad, Shri Kirti (Darbhanga)

Azharuddin, Mohammed (Moradabad)

Baalu, Shri T.R. (Sriperumbudur)

'Baba', Shri K.C. Singh (Nainital-Udhamsingh Nagar)

Babar, Shri Gajanan D. (Maval)

Badal, Shrimati Harsimrat Kaur (Bhatinda)

Baghel, Shrimati Sarika Devendra Singh (Hathras)

Bahuguna, Shri Vijay (Tehri Garhwal)

Bairwa, Shri Khiladi Lal (Karauli Dholpur)

Bais, Shri Ramesh (Raipur)

Baite, Shri Thangso (Outer Manipur)

Baitha, Shri Kameshwar (Palamau)

Bajwa, Shri Pratap Singh (Gurdaspur)

Baliram, Dr. (Lalganj)

Balmiki, Shri Kamlesh (Bulandshahr)

Balram, Shri P. (Mahabubabad)

Bandyopadhyay, Shri Sudip (Kolkata Uttar)

Banerjee, Kumari Mamata (Kolkata Dakshin)

Banerjee, Shri Ambica (Howrah)

Banerjee, Shri Kalyan (Sreerampur)

Bansal, Shri Pawan Kumar (Chandigarh)

Bapiraju , Shri K. (Narsapuram)

Barq, Dr. Shafiqur Rahman (Sambhal)

Basavaraj, Shri G. S. (Tumkur)

Basheer, Shri Mohammed E.T. (Ponnani)

Baske, Shri Pulin Bihari (Jhargram)

Bauri, Shrimati Susmita (Vishnupur)

Bavalia, Shri Kunvarjibhai Mohanbhai (Rajkot)

Beg, Dr. Mirza Mehboob (Anantnag)

Besra, Shri Devidhan (Rajmahal)

Bhadana, Shri Avtar Singh (Faridabad)

Bhagat, Shri Sudarshan (Lohardaga)

Bhagora, Shri Tara Chand (Banswara)

Bhaiya, Shri Shivraj (Damoh)

Bhajan Lal, Shri (Hisar)

Bhoi, Shri Sanjay (Bargarh)

Bhonsle, Shri Udayanraje (Satara)

Bhujbal, Shri Sameer (Nashik)

Bhuria, Shri Kanti Lal (Ratlam)

Biju, Shri P.K. (Alathur)

Biswal, Shri Hemanand (Sundargarh)

Bundela, Shri Jitendra Singh (Khajuraho)

Bwiswmuthiary, Shri Sansuma Khunggur (Kokrajhar)

Chacko, Shri P.C. (Thrissur)

Chang, Shri C.M. (Nagaland)

Chakravarty, Shrimati Bijoya (Guwahati)

Chaudhary, Dr. Tushar (Bardoli)

Chaudhary, Shri Arvind Kumar (Basti)

Chaudhary, Shri Jayant (Mathura)

Chauhan, Shri Dara Singh (Ghosi)

Chauhan, Shri Mahendrasinh P. (Sabarkantha)

Chauhan, Shri Prabhatsinh P. (Panchmahal)

Chauhan, Shri Sanjay Singh (Bijnor)

Chauhan, Shrimati Rajkumari (Aligarh)

Chavan, Shri Harishchandra (Dindori)

Chidambaram, Shri P. (Sivaganga)

Chinta Mohan, Dr. (Tirupati)

Chitthan, Shri N.S.V. (Dindigul)

Choudhary, Shri Bhudeo (Jamui)

Choudhary, Shri Harish (Barmer)

Choudhary, Shri Nikhil Kumar (Katihar)

Choudhry, Shrimati Shruti (Bhiwani-Mahendragarh)

Choudhury, Shri Abu Hasem Khan (Maldaha Dakshin)

Chowdhary, Shrimati Santosh (Hoshiarpur)

Chowdhury, Shri Adhir (Bahrampur)

Chowdhury, Shri Bansa Gopal (Asansol)

'Commando', Shri Kamal Kishor (Bahraich) .

Das, Shri Bhakta Charan (Kalahandi)

Das, Shri Khagen (Tripura West)

Das, Shri Ram Sundar (Hajipur)

Dasgupta, Shri Gurudas (Ghatal)

Dasmunsi, Shrimati Deepa (Raiganj)

Dastidar, Dr. Kakoli Ghosh (Barasat)

Davidson, Shrimati J. Helen (Kanyakumari)

De, Dr. Ratna (Hooghly)

Deka, Shri Ramen (Mangaldoi)

Deo, Shri V. Kishore Chandra (Aruku)

Deora, Shri Milind (Mumbai-South)

Deshmukh, Shri K.D. (Balaghat)

Devi, Shrimati Ashwamedh (Ujiyarpur)

Devi, Shrimati Rama (Sheohar)

Devegowda, Shri H.D. (Hassan)

Dhanapalan, Shri K. P. (Chalakudy)

Dhotre, Shri Sanjay (Akola)

Dhruvanarayana, Shri R. (Chamrajanagar)

Dhurve, Shrimati Jyoti (Betul)

Dikshit, Shri Sandeep (East Delhi)

Dome, Dr. Ram Chandra (Bolpur)

Dubey, Shri Nishikant (Godda)

Dudhgaonkar, Ganeshrao Nagorao (Parbhani)

Dutt, Shrimati Priya (Mumbai North-Central)

Elangovan, Shri T.K.S. (Chennai North)

Engti, Shri Biren Singh (Autonomous Distt. Assam)

Ering, Shri Ninong (Arunachal East)

Gaddigoudar, Shri P.C. (Bagalkot)

Gadhvi, Shri Mukesh Bhairavdanji (Banaskantha)

Gaikwad, Shri Eknath Mahadeo (Mumbai South Central)

Gandhi, Shri Dilipkumar Mansukhlal (Ahmadnagar)

Gandhi, Shri Rahul (Amethi)

Gandhi, Shri Varun (Pilibhit)

Gandhi, Shrimati Maneka (Aonla)

Gandhi, Shrimati Sonia (Raebareli)

Gandhiselvan, Shri S. (Namakkal)

Ganeshamurthi, Shri A. (Erode)

Gavit, Shri Manikrao Hodlya (Nandurbar)

Gawali, Shrimati Bhavana Patil (Yavatmal-Washim)

Geete, Shri Anant Gangaram (Raigad)

Ghatowar, Shri Paban Singh (Dibrugarh)

Ghubaya, Shri Sher Singh (Ferozpur)

Gogoi, Shri Dip (Kaliabor)

Gohain, Shri Rajen (Nowgong)

Gouda, Shri Shivarama (Koppal)

Gowda, Shri D.B. Chandre (Bangalore North)

Gowda, Shri D.V. Sadananda (Udupi-Chikmagalur)

Guddu, Shri Premchand (Ujjain)

Gulshan, Shrimati Paramjit Kaur (Faridkot)

Haldar, Dr. Sucharu Ranjan (Ranaghat)

Handique, Shri B.K. (Jorhat)

Haque, Shri Mohd. Asrarul (Kishanganj)

Haque, Sk. Saidul (Bardhman-Durgapur)

Hari, Shri Sabbam (Anakapalli)

Harsha Kumar, Shri G.V. (Amalapuram)

Hasan, Shrimati Tabassum (Kairana)

Hassan, Dr. Monazir (Begusarai)

Hazari, Shri Maheshwar (Samastipur)

Hegde, Shri Anant Kumar (Uttar Kannada)

Hooda, Shri Deepender Singh (Rohtak)

Hossain, Shri Abdul Mannan (Murshidabad)

Hussain, Shri Ismail (Barpeta)

Hussain, Shri Syed Shahnawaz (Bhagalpur)

Islam, Sk. Nurul (Basirhat)

Jadhao, Shri Prataprao Ganpatrao (Buldhana)

Jadhav, Shri Baliram (Palghar)

Jagannath, Dr. Manda (Nagarkurnool)

Jagathrakshakan, Dr. S. (Arakkonam)

Jahan, Shrimati Kaisar (Sitapur)

Jain, Shri Pradeep (Jhansi)

Jaiswal, Dr. Sanjay (Paschim Champaran)

Jaiswal, Shri Gorakh Prasad (Deoria)

Jaiswal, Shri Shriprakash (Kanpur)

Jakhar, Shri Badri Ram (Pali)

Jardosh, Shrimati Darshana (Surat)

Jat, Shrimati Poonam Veljibhai (Kachchh)

Jatua, Shri Choudhury Mohan (Mathurapur)

Jawale, Shri Haribhau (Raver)

Jayaprada, Shrimati (Rampur)

Jena, Shri Mohan (Jajpur)

Jena, Shri Srikant (Balasore)

Jeyadurai, Shri S. R. (Thoothukkudi)

Jhansi Lakshmi, Shrimati Botcha (Vizianagaram)

Jigajinagi, Shri Ramesh (Bijapur)

Jindal, Shri Naveen (Kurukshetra)

Joshi,Dr. C.P. (Bhilwara)

Joshi, Dr. Murli Manohar (Varanasi)

Joshi, Shri Kailash (Bhopal)

Joshi, Shri Mahesh (Jaipur)

Joshi, Shri Pralhad (Dharwad)

Judev, Shri Dilip Singh (Bilaspur)

Kachhadia, Shri Naranbhai (Amreli)

Kalmadi, Shri Suresh (Pune)

Kamal Nath, Shri (Chhindwara)

Kamat, Shri Gurudas (Mumbai North West)

Karunakaran, Shri P. (Kasargod)

Karwaria, Shri Kapil Muni (Phoolpur)

Kashyap, Shri Baliram (Bastar)

Kashyap, Shri Virender(Shimla)

Kaswan, Shri Ram Singh (Churu)

Kataria, Shri Lalchand (Jaipur Rural)

Kateel, Shri Nalin Kumar (Dakshina Kannada)

Kaur, Shrimati Preneet (Patiala)

Kaypee, Shri Mohinder Singh (Jalandhar)

Khaire, Shri Chandrakant (Aurangabad)

Khan, Shri Hassan (Ladakh)

Khandela, Shri Mahadeo Singh (Sikar)

Kharge, Shri Mallikarjun (Gulbarga)

Khatgaonkar, Shri Bhaskarrao Bapurao Patil (Nanded)

Khatri, Dr. Nirmal (Faizabad)

Khursheed, Shri Salman (Farrukhabad)

Killi, Dr. Kruparani (Srikakulam)

Koda, Shri Madhu (Singhbhum)

Kowase, Shri Marotrao Sainuji (Gadchiroli-Chimur)

Krishnasswamy, Shri M. (Arani)

Kristappa,Shri N. (Hindupur)

Kumar, Shri Kaushalendra (Nalanda)

Kumar, Shri Mithilesh (Shahjahanpur)

Kumar, Shri P. (Tiruchirappalli)

Kumar, Shri Ramesh (South Delhi)

Kumar, Shri Shailendra (Kaushambi)

Kumar, Shri Virendra (Tikamgarh)

Kumar, Shri Vishwa Mohan (Supaul)

Kumar, Shrimati Meira (Sasaram)

Kumaraswamy, Shri H.D. (Bangalore Rural)

Kumari, Shrimati Chandresh (Jodhpur)

Kurup, Shri N. Peethambara (Kollam)

Laguri, Shri Yashbant (Keonjhar)

Lakshmi, Shrimati Panabaka (Bapatla)

Lal, Shri Pakauri (Robertsganj)

Lalu Prasad, Shri (Saran)

Lingam, Shri P. (Tenkasi)

Madam, Shri Vikrambhai Arjanbhai (Jamnagar)

Mahajan, Shrimati Sumitra (Indore)

Mahant, Dr. Charan Das (Korba)

Maharaj, Shri Satpal (Garhwal)

Mahato, Shri Baidyanath Prasad (Balmikinagar)

Mahato, Shri Narahari (Purulia)

Mahtab, Shri B. (Cuttack)

Majhi, Shri Pradeep (Nabarangpur)

Majumdar, Shri Prasanta Kumar (Balurghat)

Maken, Shri Ajay (New Delhi)

Malik, Shri Jitender Singh (Sonepat)

Malik, Shri Sakti Mohan (Arambagh)

Mandal, Shri Mangani Lal (Jhanjharpur)

Mandlik, Shri Sadashivrao Dadoba (Kolhapur)

Mani, Shri Jose K. (Kottayam)

Manian, Shri O.S. (Mayiladuthurai)

Manjhi, Shri Hari (Gaya)

Maran, Shri Dayanidhi (Chennai Central)

Marandi, Shri Babu Lal (Kodarma)

Masram, Shri Basori Singh (Mandla)

Meena, Shri Namo Narain (Tonk -Sawai Madhopur)

Meena, Shri Raghuvir Singh (Udaipur)

Meena, Dr. Kirodi Lal (Dausa)

Meghe, Shri Datta (Wardha)

Meghwal, Shri Arjun Ram (Bikaner)

Meghwal, Shri Bharat Ram (Sriganganagar)

Meinya, Dr. Thokchom (Inner Manipur)

Mirdha, Dr. Jyoti (Nagaur)

Mishra, Shri Govind Prasad (Sidhi)

Mishra, Shri Mahabal (West Delhi)

Misra, Shri Pinaki (Puri)

Mitra, Shri Somen (Diamond Harbour)

Mohan, Shri P.C. (Bangalore Central)

Mohapatra, Shri Sidhant (Berhampur)

Moily, Shri M. Veerappa (Chikkballapur)

Mondal, Dr. Tarun (Joynagar)

Mukherjee, Shri Pranab (Jangipur)

Munda, Shri Arjun (Jamshedpur)

Munda, Shri Karia (Khunti)

Munde, Shri Gopinath (Beed)

Muniyappa, Shri K.H. (Kolar)

Muttemvar, Shri Vilas (Nagpur)

Nagar, Shri Surendra Singh (Gautam Budh Nagar)

Nagpal, Shri Devendra (Amroha)

Naik, Dr. Sanjeev Ganesh (Thane)

Naik, Shri Shripad Yesso (North Goa)

Namdhari, Shri Inder Singh (Chatra)

Napoleon, Shri D. (Perambalur)

Naqvi, Shri Zafar Ali (Kheri)

Narah, Shrimati Ranee (Lakhimpur)

Narayanrao, Shri Sonawane Pratap (Dhule)

Narayanasamy, Shri V. (Puducherry)

Naskar, Shri Gobinda Chandra (Bangaon)

Natarajan, Shri P.R. (Combatore)

Natrajan, Kumari Meenakshi (Mandsaur)

Nirupam, Shri Sanjay (Mumbai North)

Nishad, Capt. Jai Narain Prasad (Muzaffarpur)

Noor, Kumari Mausam (Maldaha Uttar)

Ola, Shri Sis Ram (Jhunjhunu)

Owaisi, Shri Asaduddin (Hyderabad)

Pakkirappa, Shri S. (Raichur)

Pal, Shri Jagdambika (Domariyaganj)

Pal, Shri Rajaram (Akbarpur)

Pala, Shri Vincent H. (Shillong)

Palanimanickam, Shri S.S. (Thanjavur)

Panda, Shri Baijayant (Kendrapara)

Panda, Shri Prabodh (Midnapore)

Pandey, Dr. Vinay Kumar (Shrawasti)

Pandey, Kumari Saroj (Durg)

Pandey, Shri Gorakhnath, Shri (Bhadohi)

Pandey, Shri Rakesh (Ambedkar Nagar)

Pandey, Shri Ravindra Kumar (Giridih)

Pangi, Shri Jayaram (Koraput)

Paranjpe, Shri Anand Prakash (Kalyan)

Paswan, Shri Kamlesh (Bansgaon)

Patasani, Dr. Prasanna Kumar (Bhubaneswar)

Patel, Shri Bal Kumar (Mirzapur)

Patel, Shri Deoraj Singh (Rewa)

Patel, Shri Devji M. (Jalore)

Patel, Shri Dinsha (Kheda)

Patel, Shri Kishanbhai V. (Valsad)

Patel, Shri Lalubhai Babubhai (Daman & Diu)

Patel, Shri Nathubhai Gomanbhai (Dadra & Nagar Haveli)

Patel, Shri Praful (Bhandara-Gondiya)

Patel, Shri R.K. Singh (Banda)

Patel, Shri Somabhai Gandalal Koli (Surendranagar)

Patel, Shrimati jayshreeben (Mahesana)

Pathak, Shri Harin (Ahmedabad East)

Patil, Dr. Padmasinha Bajirao (Osmanabad)

Patil, Shri A.T. Nana (Jalgaon)

Patil, Shri C.R. (Navsari)

Patil, Shri Danve Raosaheb (Jalna)

Patil, Shri Sanjay Dina (Mumbai North East)

Patil, Shri Pratik (Sangli)

Patle, Shrimati Kamla Devi (Janjgir-Champa)

Paul, Shri Tapas (Krishnanagar)

Pawar, Shri Sharad (Madha)

Pilot, Shri Sachin (Ajmer)

Potai, Shri Sohan (Kanker)

Prabhakar, Shri Ponnam (Karimnagar)

Pradhan, Shri Amarnath (Sambalpur)

Pradhan, Shri Nityananda (Aska)

Prasada, Shri Jitin (Dhaurhara)

Premdas, Shri (Etawah)

Punia, Shri P. L. (Barabanki)

Purandeswari, Shrimati D. (Visakhapatnam)

Purkayastha, Shri Kabindra (Silchar)

Radadiya, Shri Vitthalbhai Hansrajbhai (Porbandar)

Raghavan, Shri M.K. (Kozhikode)

Raghavendra, Shri B.Y. (Shimoga)

Rahman, Shri Abdul (Vellore)

Rai, Shri Prem Das (Sikkim)

Raja, Shri A. (Nilgiris)

Rajagopal, Shri L. (Vijayawada)

Rajbhar, Shri Ramashankar (Salempur)

Rajendran, Shri C. (Chennai South)

Rajesh, Shri M.B. (Palakkad)

Raju, Shri M.M. Pallam (Kakinada)

Rajukhedi, Shri Gajendra Singh (Dhar)

Ram, Shri Purnmasi (Gopalganj)

Ramachandran, Shri Mullappally (Vadakara)

Ramasubbu, Shri S.S. (Tirunelveli)

Ramkishun, Shri (Chandauli)

Ramshankar, Prof. (Agra)

Rana, Shri Jagdish Singh (Saharanpur)

Rana, Shri Kadir (Muzaffarnagar)

Rana, Shri Rajendrasinh (Bhavnagar)

Rane, Shri Nilesh Narayan (Ratnagiri-Sindhudurg)

Rao, Dr. K.S. (Eluru)

Rao, Shri K. Chandrasekhar (Mahbubnagar)

Rao, Shri K. Narayan (Machilipatnam)

Rao, Shri Nama Nageswara (Khammam)

Rao, Shri Rayapati Sambasiva (Guntur)

Rathod, Shri Ramesh (Adilabad)

Rathwa, Shri Ramsinh (Chhota Udaipur)

Rawat, Shri Ashok Kumar (Misrikh)

Rawat, Shri Harish (Haridwar)

Ray, Shri Bishnu Pada (Andaman & Nicobar Islands)

Ray, Shri Rudramadhab (Kandhamal)

Reddy, Shri Anantha Venkatarami (Anantapur)

Reddy, Shri Gutha Sukhender (Nalgonda)

Reddy, Shri K.J.S.P (Kurnool)

Reddy, Shri K.R.G. (Bhongir)

Reddy, Shri M. Venugopala (Narasaraopet)

Reddy, Shri M. Raja Mohan (Nellore)

Reddy, Shri M. Sreenivasulu (Ongole)

Reddy, Shri S. Jaipal (Chelvella)

Reddy, Shri S.P.Y. (Nandyal)

Reddy, Shri Y.S. Jagan Mohan (Kadapa)

Riyan, Shri Baju Ban (Tripura East)

Roy, Prof. Saugata (Dum Dum)

Roy, Shri Arjun (Sitamarhi)

Roy, Shri Mahendra Kumar (Jalpaiguri)

Roy, Shri Nripendra Nath (Cooch Behar)

Roy, Shrimati Shatabdi (Birbhum)

Ruala, Shri C.L. (Mizoram)

Sachan, Shri Rakesh (Fatehpur)

Saha, Dr. Anup Kumar (Bardhman East)

Sahay, Shri Subodh Kant (Ranchi)

Sahu, Shri Chandu Lal (Mahasamund)

Sai, Shri Vishnu Dev (Raigarh)

Sai Prathap, Shri A.(Rajampet)

Sampath, Shri A. (Attingal)

Sangma, Kumari Agatha (Tura)

Sardinha, Shri Francisco Cosme (South Goa)

Saroj, Shri Tufani (Machhlishahr)

Saroj, Shrimati Sushila (Mohanlalganj)

Satpathy, Shri Tathagata (Dhenkanal)

Satyanarayana, Shri Sarvey (Malkajgiri)

Sayeed, Shri Hamdullah (Lakshadweep)

Scindia, Shri Jyotiraditya M. (Guna)

Scindia, Shrimati Yashodhara Raje (Gwalior)

Selja, Kumari (Ambala)

Semmalai, Shri S. (Salem)

Sethi, Shri Arjun Charan (Bhadrak)

Shanavas, Shri M.I. (Wayanad)

Shankar, Shri Bhisma alias Kushal Tiwari (Sant Kabir Nagar)

Shantha, Shrimati J. (Bellary)

Sharma, Dr. Arvind Kumar (Karnal)

Shariq, Shri S.D. (Baramulla)

Sharma, Shri Jagdish (Jahanabad)

Sharma, Shri Madan Lal (Jammu)

Shekhar, Shri Neeraj (Ballia)

Shetkar, Shri Suresh Kumar (Zaheerabad)

Shetti, Shri Raju (Hatkanangle)

Shinde, Shri Sushilkumar (Solapur)

Shivaji, Shri Adhalrao Patil (Shirur)

Shivkumar, Shri K̃ aliaṣJ.K. Ritheesh (Ramanathapuram)

Shukla, Shri Balkrishna Khanderao (Vadodara)

Sibal, Shri Kapil (Chandni Chowk)

Siddeshwara, Shri G.M. (Davangere)

Sidhu, Shri Navjot Singh (Amritsar)

Singh, Chaudhary Lal (Udhampur)

Singh, Dr. Bhola (Nawada)

Singh, Dr. Raghuvansh Prasad (Vaishali)

Singh, Dr. Sanjay (Sultanpur)

Singh, Kunwar R.P.N. (Kushinagar)

Singh, Rao Inderjit (Gurgaon)

Singh, Shri Ajit (Baghpat)

Singh, Shri Bhoopendra (Sagar)

Singh, Shri Brijbhushan Sharan (Kaiserganj)

Singh, Shri Dhananjay (Jaunpur)

Singh, Shri Digvijay (Banka)

Singh, Shri Dushyant (Jhalawar)

Singh, Shri Ganesh (Satna)

Singh, Shri Gopal (Rajsamand)

Singh, Shri Ijyaraj (Kota)

Singh, Shri Jagdanand (Buxar)

Singh, Shri Jaswant (Darjeeling)

Singh, Shri Jitendra (Alwar)

Singh, Shri Kalyan (Etah)

Singh, Shri Mahabali (Karakat)

Singh, Shri Murari Lal (Sarguja)

Singh, Shri N. Dharam (Bidar)

Singh, Shri Pashupati Nath (Dhanbad)

Singh, Shri Pradeep Kumar (Araria)

Singh, Shri Radha Mohan (Purvi Champaran)

Singh, Shri Radhe Mohan (Ghazipur)

Singh, Shri Rajiv Ranjan alias Lalan Singh (Munger)

Singh, Shri Rajnath (Ghaziabad)

Singh, Shri Rakesh (Jabalpur)

Singh, Shri Ratan (Bharatpur)

Singh, Shri Ravneet (Anandpur Sahib)

Singh, Shri Rewati Raman (Allahabad)

Singh, Shri Sukhdev (Fatehgarh Sahib)

Singh, Shri Sushil Kumar (Aurangabad)

Singh, Shri Uday (Purnea)

Singh, Shri Uday Pratap (Hoshangabad)

Singh, Shri Vijay Bahadur (Hamirpur)

Singh, Shri Virbhadra (Mandi)

Singh, Shri Umashankar (Maharajganj, Bihar)

Singh, Shri Yashvir (Nagina)

Singh, Rajkumari Ratna (Pratapgarh)

Singh, Shrimati Meena (Arrah)

Singh, Shrimati Rajesh Nandini (Shahdol)

Singh Deo, Shri Kalikesh Narayan (Bolangir)

Singla, Shri Vijay Inder (Sangrur)

Sinha, Shri Shatrughan (Patna Sahib)

Sinha, Shri Yashwant (Hazaribagh)

Siricilla, Shri Rajaiah (Warangal)

Sivaprasad, Dr. N.(Chittoor)

Sivasami, Shri C. (Tiruppur)

Solanki, Dr. Kirit Premjibhai (Ahmedabad West)

Solanki, Shri Bharatsinh (Anand)

Solanki, Shri Dinubhai (Junagarh)

Solanki, Shri Makansingh (Khargone)

Soren, Shri Shibu (Dumka)

Sudhakaran, Shri K. (Kannur)

Sugavanam, Shri E.G. (Krishnagiri)

Sugumar, Shri K. (Pollachi)

Suklabaidya, Shri Lalit Mohan (Karimganj)

Sule, Shrimati Supriya (Baramati)

Suman, Shri Kabir (Jadavpur)

Suresh, Shri Kodikkunnil (Mavelikkara)

Sushant, Dr. Rajan (Kangra)

Swamy, Shri Janardhana (Chitradurga)

Swamy, Shri N. Cheluvaraya (Mandya)

Swaraj, Shrimati Sushma (Vidisha)

Tagore, Shri Manicka (Virudhunagar)

Takam, Shri Sanjoy (Arunachal West)

Tamta, Shri Pradeep (Almora)

Tandon, Shri Lalji (Lucknow)

Tandon, Shrimati Annu (Unnao)

Tanwar, Shri Ashok (Sirsa)

Tarai, Shri Bibhu Prasad (Jagatsinghpur)

Taviad, Dr. Prabha Kishor (Dahod)

Taware, Shri Suresh Kashinath (Bhiwandi)

Tewari, Shri Manish (Ludhiana)

Thakor, Shri Jagdish (Patan)

Thakur, Shri Anurag Singh (Hamirpur)

Thamaraiselvan, Shri R. (Dharmapuri)

Thambidurai, Dr. M. (Karur)

Tharoor, Dr. Shashi (Thiruvananthapuram)

Thirumaavalavan, Shri Thol (Chidambaram)

Thomas, Prof. K.V. (Ernakulam)

Thomas, Shri P.T. (Idukki)

Tirath, Shrimati Krishna (North West Delhi)

Tirkey, Shri Manohar (Alipurduar)

Tomar, Shri Narendra Singh (Morena)

Toppo, Shri Joseph (Tezpur)

Trivedi, Shri Dinesh (Barrackpur)

Tudu, Shri Laxman (Mayurbhanj)

Udasi, Shri Shivkumar (Haveri)

Upadhyay, Shrimati Seema (Fatehpur Sikri)

Vardhan, Shri Harsh (Maharajganj, U.P.)

Vasava, Shri Mansukhbhai D. (Bharuch)

Venugopal, Dr. P. (Tiruvallur)

Venugopal, Shri D. (Tiruvannamalai)

Venugopal, Shri K.C. (Alappuzha)

Verma, Shri Sajjan (Dewas)

Verma, Shri Beni Prasad (Gonda)

Verma, Shrimati Usha (Hardoi)

Vijaya Shanthi, Shrimati M. (Medak)

Vijayan, Shri A.K.S. (Nagapattinam)

Vishwanath, Shri Adagooru H. (Mysore)

Vishwanath Katti, Shri Ramesh (Chikkodi)

Viswanathan, Shri P. (Kancheepuram)

Vivekanand, Dr. G. (Peddapally)

Vundavalli, Shri Aruna Kumar (Rajahmundry)

Vyas, Dr. Girija (Chittorgarh)

Wakchaure, Shri Bhausaheb Rajaram (Shirdi)

Wankhede, Shri Subhash Bapurao (Hingoli)

Wasnik, Shri Mukul (Ramtek)

Yadav, Prof. Ranjan Prasad (Pataliputra)

Yadav, Shri Akhilesh (Kannauj)

Yadav, Shri Arun (Khandwa)

Yadav, Shri Dharmendra (Badaun)

Yadav, Shri Dinesh Chandra (Khagaria)

Yadav, Shri Hukmadeo Narayan (Madhubani)

Yadav, Shri Anjankumar M. (Secundrabad)

Yadav, Shri Madhusudan (Rajnandgaon)

Yadav, Shri Mulayam Singh (Mainpuri)

Yadav, Shri Om Prakash (Siwan)

Yadav, Shri Ramakant (Azamgarh)

Yadav, Shri Sharad (Madhepura)

Yaskhi, Shri Madhu Goud (Nizamabad)

OFFICERS OF LOK SABHA

THE SPEAKER

Shrimati Meira Kumar

THE DEPUTY SPEAKER

Shri Karia Munda

PANEL OF CHAIRMEN

Shri Basu Deb Acharia

Shri P.C. Chacko

Shrimati Sumitra Mahajan

Shri Inder Singh Namdhari

Shri Franciso Cosme Sardinha

Shri Arjun Charan Sethi

Dr. Raghuvansh Prasad Singh

Dr. M. Thambidurai

Shri Beni Prasad Verma

Dr. Girija Vyas

SECRETARY GENERAL

Shri P.D.T. Achary

COUNCIL OF MINISTERS

CABINET MINISTERS

Dr. Manmohan Singh	The Prime Minister and also in-charge of the Ministries/ Departments not specifically allocated to the charge of any Minister viz.: (i) Ministry of Personnel, Public Grievances and Pensions; (ii) Ministry of Planning; (iii) Department of Atomic Energy; (iv) Department of Space; and (v) Ministry of Culture;
Shri Pranab Mukherjee	The Minister of Finance
Shri Sharad Pawar	The Minister of Agriculture and Minister of Consumer Affairs, Food and Public Distribution
Shri A.K. Antony	The Minister of Defence
Shri P. Chidambaram	The Minister of Home Affairs
Kumari Mamata Banerjee	The Minister of Railways
Shri S. M. Krishna	The Minister of External Affairs

Shri Virbhadra Singh	The Minister of Steel
Shri Vilasrao Deshmukh	The Minister of Heavy Industries and Public Enterprises
Shri Ghulam Nabi Azad	The Minister of Health and Family Welfare.
Shri Sushilkumar Shinde	The Minister of Power
Shri M. Veerappa Moily	The Minister of Law and Justice
Dr. Farooq Abdullah	The Minister of New and Renewable Energy
Shri S. Jaipal Reddy	The Minister of Urban Development
Shri Kamal Nath	The Minister of Road Transport and Highways
Shri Vayalar Ravi	The Minister of Overseas Indian Affairs
Shri Dayanidhi Maran	The Minister of Textiles

Shri A. Raja	The Minister of Communications and Information Technology
Shri Murli Deora	The Minister of Petroleum and Natural Gas
Shrimati Ambika Soni	The Minister of Information and Broadcasting
Shri Mallikarjun Kharge	The Minister of Labour and Employment
Shri Kapil Sibal	The Minister of Human Resource Development
Shri B.K. Handique	The Minister of Mines and Minister of Development of North Eastern Region
Shri Anand Sharma	The Minister of Commerce and Industry
Dr. C.P. Joshi	The Minister of Rural Development and Minister of Panchayati Raj
Kumari Selja	The Minister of Housing and Urban Poverty Alleviation and Minister of Tourism
Shri Subodh Kant Sahay	The Minister of Food Processing Industries

Dr. M.S. Gill	The Minister of Youth Affairs and Sports
Shri G.K. Vasan	The Minister of Shipping
Shri Pawan Kumar Bansal	The Minister of Parliamentary Affairs and Minister of Water Resources
Shri Mukul Wasnik	The Minister of Social Justice and Empowerment
Shri Kantilal Bhuria	The Minister of Tribal Affairs
Shri M.K. Alagiri	The Minister of Chemicals and Fertilizers

MINISTERS OF STATE (INDEPENDENT CHARGE)

Shri Praful Patel	The Minister of State of the Ministry of Civil Aviation
Shri Prithviraj Chavan	The Minister of State of the Ministry of Science and Technology; Minister of State of the Ministry of Earth Sciences; Minister of State in the Ministry of Prime Minister's Office; Minister of State in the Ministry of Personnel, Public Grievances and Pensions; and Minister of State in the Ministry of Parliamentary Affairs.
Shri Shriprakash Jaiswal	The Minister of State of the Ministry of coal and Minister of State of the Ministry of Statistics and Programme Implementation
Shri Salman Khursheed	The Minister of State of the Ministry of Corporate Affairs and Minister of State of the Ministry of Minority Affairs
Shri Dinsha Patel	The Minister of State of the Ministry of Micro, Small and Medium Enterprises
Shrimati Krishna Tirath	The Minister of State of the Ministry of Women and Child Development
Shri Jairam Ramesh	The Minister of State of the Ministry of Environment and Forests

MINISTERS OF STATE

Shri Srikant Jena	The Minister of State in the Ministry of Chemicals and Fertilizers
Shri E. Ahamed	The Minister of State in the Ministry of Railways
Shri Mullappally Ramachandran	The Minister of State in the Ministry of Home Affairs
Shri V. Narayanasamy	The Minister of State in the Ministry of Planning and Minister of State in the Ministry of Parliamentary Affairs
Shri Jyotiraditya M. Scindia	The Minister of State in the Ministry of Commerce and Industry
Smt. D. Purandeswari	The Minister of State in the Ministry of Human Resource Development
Shri K.H. Muniyappa	The Minister of State in the Ministry of Railways
Shri Ajay Maken	The Minister of State in the Ministry of Home Affairs
Smt. Panabaka Lakshmi	The Minister of State in the Ministry of Textiles
Shri Namo Narain Meena	The Minister of State in the Ministry of Finance
Shri M.M. Pallam Raju	The Minister of State in the Ministry of Defence
Shri Saugata Ray	The Minister of State in the Ministry of Urban Development

Shri S.S. Palanimanickam	The Minister of State in the Ministry of Finance
Shri Jitin Prasada	The Minister of State in the Ministry of Petroleum and Natural Gas
Shri A. Sai Prathap	The Minister of State in the Ministry of Steel
Shrimati Preneet Kaur	The Minister of State in the Ministry of External Affairs
Shri Gurudas Kamat	The Minister of State in the Ministry of Communications and Information Technology
Shri Harish Rawat	The Minister of State in the Ministry of Labour and Employment
Prof. K.V. Thomas	The Minister of State in the Ministry of Agriculture and Minister of State in the Ministry of Consumer Affairs, Food and Public Distribution
Shri Bharatsinh Solanki	The Minister of State in the Ministry of Power
Shri Mahadeo S. Khandela	The Minister of State in the Ministry of Road Transport and Highways
Shri Dinesh Trivedi	The Minister of State in the Ministry of Health and Family Welfare
Shri Sisir Adhikari	The Minister of State in the Ministry of Rural Development
Shri Sultan Ahmed	The Minister of State in the Ministry of Tourism

Shri Mukul Roy	The Minister of State in the Ministry of Shipping
Shri Choudhury Mohan Jatua	The Minister of State in the Ministry of Information and Broadcasting
Shri D. Napoleon	The Minister of State in the Ministry of Social Justice and Empowerment
Dr. S. Jagathrakshakan	The Minister of State in the Ministry of Information and Broadcasting
Shri S. Gandhiselvan	The Minister of State in the Ministry of Health and Family Welfare
Dr. Tushar Chaudhary	The Minister of State in the Ministry of Tribal Affairs
Shri Sachin Pilot	The Minister of State in the Ministry of Communications and Information Technology
Shri Arun Yadav	The Minister of State in the Ministry of Heavy Industries and Public Enterprises
Shri Pratik Patil	The Minister of State in the Ministry of Youth Affairs and Sports
Kunwar R.P.N. Singh	The Minister of State in the Ministry of Road Transport and Highways

Shri Shashi Tharoor	The Minister of State in the Ministry of External Affairs
Shri Vincent H. Pala	The Minister of State in the Ministry of Water Resources
Shri Pradeep Jain	The Minister of State in the Ministry of Rural Development
Kumari Agatha Sangma	The Minister of State in the Ministry of Rural Development

LOK SABHA DEBATES

VOL.-II First day of the Second Session of Fifteenth Lok Sabha No. 1

LOK SABHA

Thursday, July 2, 2009/ Asadha 11, 1931 (Saka)

The Lok Sabha met at Eleven of the Clock

[MADAM SPEAKER in the Chair]

NATIONAL ANTHEM

(The National Anthem was played.)

11.02 hrs.

MEMBER SWORN

JHARKHAND

Shri Shibu Soren (Dumka) -- Oath -- Hindi

11.02 ½ hrs.

OBITUARY REFERENCES

MADAM SPEAKER: Hon. Members, I have to inform the House of the sad demise of two of our former colleagues, Shri Shiv Charan Mathur and Shri Fasi-ur-Rehman Munnan Khan.

Shri Shiv Charan Mathur was a member of the Third Lok Sabha from 1964 to 1967 and the Tenth Lok Sabha from 1991 to 1996 representing the Bhilwara Parliamentary Constituency of Rajasthan.

Shri Mathur was a member of the Rajasthan Vidhan Sabha for seven terms. An able administrator, Shri Mathur served as the Chief Minister of Rajasthan for two terms from 1981 to 1985 and 1988 to 1989. He also served as Minister for Education, Energy, PWD and Public Relations from 1967 to 1972 and as the Minister for Food and Civil Supplies, Agriculture, Animal Husbandry, Dairy and Planning from 1973 to 1977 in the Rajasthan Cabinet.

Shri Mathur was the Chairman, Committee of Privileges during the Tenth Lok Sabha. He also served on a number of Committees in the Rajasthan Vidhan Sabha. Shri Mathur also served as a Member of the Executive Committee of the Commonwealth Parliamentary Association from 1994 to 1996.

A freedom fighter, Shri Mathur played a significant role in India's struggle for independence. He took part in the Quit India Movement of 1942. Shri Mathur started his political career at the grass-root level. He was Chairman, Municipal Board, Bhilwara from 1956 to 1957 and the Pramukh, Zila Parishad Bhilwara from 1960 to 1964.

A widely travelled person, Shri Mathur visited a number of countries.

Shri Mathur assumed the high Office of Governor of Assam in June, 2008 and continued to occupy it till his demise.

In his passing away the country has lost an able administrator and statesman who endeared himself to the masses.

Shri Shiv Charan Mathur passed away on 25 June, 2009 at New Delhi at the age of 83.

Shri Fasi-ur-Rehman Munnan Khan was a member of the Ninth Lok Sabha from 1989 to 1991 representing the Balrampur Parliamentary Constituency of Uttar Pradesh.

Earlier, Shri Khan was a member of the Uttar Pradesh Vidhan Sabha from 1985 to 1989.

Shri Khan was a member of the Consultative Committee of the Ministry of Labour & Welfare during the Ninth Lok Sabha.

An agriculturist by profession, Shri Khan worked untiringly for the welfare of farmers, labourers, handicapped and the educated unemployed. He strove for imparting education to children and made efforts for the overall development of the society. Shri Khan was also actively involved in organizing eye-camps for the poor and relief camps for the widows.

Shri Khan has to his credit a book on public problems titled *'Ae-lane Jang'*.

Shri Fasi-ur-Rehman Munnan Khan passed away on 25 June, 2009 at Lucknow, Uttar Pradesh at the age of 64 after prolonged illness.

We deeply mourn the loss of these friends and I am sure the House would join me in conveying our condolences to the bereaved families.

The House may now stand in silence for a short while as a mark of respect to the memory of the departed.

11.04 hrs.

The Members then stood in silence for a short while

… (*Interruptions*)

SHRI BASU DEB ACHARIA (BANKURA): Madam, I have given notice for suspension of Question Hour… (*Interruptions*)

MADAM SPEAKER: On whatever subject you have given notice, I will give you time after the Question Hour to make your submissions.

Q. 1 – Shri Eknath M. Gaikwad.

… (*Interruptions*)

SHRI BASU DEB ACHARIA : The way the prices of petroleum and other fuels has been increased just before the start of the Budget Session is a contempt of the Parliament … (*Interruptions*)

MADAM SPEAKER: I will give you time after the Question Hour.

… (*Interruptions*)

MADAM SPEAKER: Nothing will go on record.

(Interruptions) …*

---

* Not recorded.

(Q.1)

श्री एकनाथ महादेव गायकवाड : अध्यक्ष महोदया, आर्थिक मंदी के कारण आज वस्त्र उद्योग संकट में है। मुंबई और अन्य शहरों में अधिकांश मिलें बन्द हैं। वे मजदूर बेरोजगार हो गए हैं। मैं आपके माध्यम से मंत्री जी से पूछना चाहता हूं कि इन मिलों के कामगारों और उनकी फैमिलीज को फिर से रोजी-रोटी देने और उनकी देय रकम देने के लिए क्या कोई कार्ययोजना तैयार करने का सरकार का विचार है?

SHRI DAYANIDIHI MARAN: Now, there is a revival package for the mills.. … (*Interruptions*)

MADAM SPEAKER: Hon. Members, please sit down.

… (*Interruptions*)

MADAM SPEAKER: Hon. Members, please sit down.

… (*Interruptions*)

श्री अनंत गंगाराम गीते : सरकार ने कल पेट्रोल और डीजल के दाम बढ़ा दिए, जबकि आज से संसद का सत्र शुरू हो रहा है।...(व्यवधान) सरकार नियमों और परम्पराओं का कोई पालन नहीं कर रही है...(व्यवधान)

अध्यक्ष महोदया: आप कृपा करके बैठ जाएं। मुझे कुछ कहना है। मुझे आपके नोटिसेज़ मिले हैं। मैं आप सबको प्रश्न काल के पश्चात् समय दूंगी, तब आप अपने सम्बन्धित वि-नयों को शून्य काल में उठा सकते हैं।

...(व्यवधान)

श्री अनंत गंगाराम गीते : देश में कई जगहों पर सूखे की स्थिति पैदा हो गई है...(व्यवधान)

अध्यक्ष महोदया: आप कृपया बैठ जाएं। अभी प्रश्न काल चलने दें।

SHRI DAYANIDHI MARAN: Madam Speaker, through you I would like to answer the Question. The hon. Member has raised a valuable question. The Ministry is aware that several mills do close down from time to time. The Ministry has a package for the textile workers of the closed mills, namely, the Textile Workers Rehabilitation Fund scheme. Through that we try to help those workers who have been rendered workless and jobless due to the closure of the mills. We have been continuously monitoring them and we have a package to help them.… (*Interruptions*)

श्री एकनाथ महादेव गायकवाड : अध्यक्ष महोदया, मेरा दूसरा पूरक प्रश्न यह है कि एनटीसी की मिल्स बंद हैं और उनके बहुत से कामगार बेरोजगार हैं। मुम्बई में एनटीसी की छः नम्बर इंदू मिल की मिल की जमीन

बाबा साहेब अम्बेडकर के स्मारक के लिए मांगी गई है। मिल के कामगार बेरोजगार हैं। मैं सरकार से जानना चाहता हूं कि क्या सरकार उन्हें कोई स्पेशल पैकेज देने वाली है और मिलों को चालू करने की उसकी क्या योजना है? इसके साथ ही मैं यह भी जानना चाहता हूं कि क्या इंदू मिल की जमीन पर बाबा साहेब अम्बेडकर का स्मारक बनाने के लिए देने का कोई विचार है?

SHRI DAYANIDHI MARAN: In the case of NTC mills, the Government is trying to revive and rejuvenate them and ensure that these mills become operative. I am happy to say that after the new UPA Government took over, we have announced that seven NTC mills are going to be re-opened. Of them, four are in Mumbai. …(*Interruptions*)

श्री मुलायम सिंह यादव : अध्यक्ष महोदया, हम चाहते हैं कि यह सदन चले, लेकिन सरकार ने वादा किया था कि 100 दिनों में महंगाई खत्म करेगी...(व्यवधान) हमारी बात सुन लें।

अध्यक्ष महोदया: आप कृपा करके बैठ जाएं। आपकी बात रिकार्ड में नहीं जा रही है।

...(व्यवधान) *

SHRI MADHU GOUD YASKHI : Thank you, Madam Speaker. We are facing now the worst slow down in the last eighty years. As per the study conducted by the United Nations Conference on Trade and Industry on the impact of global slowdown on India's export and employment, serious concerns have been shown on job losses in textile sector. Estimates show that in 2008-09, there were around 1.16 million job losses due to lower export growth rate and despite corrective measures initiated in 2008 and 2009, the Report says that there is likelihood of additional job losses to the tune of 1.3 million in 2009-10.

The Report also says that the textile sector, despite showing a positive and slightly better export growth in 2010-11, may not be able to compensate for the job losses during the year 2008-09 and 2009-10. Even todays News Report says that there is slow down in export to the tune of over 29 per cent.

---

* Not recorded.

I would like to ask the hon. Minister, through you, whether the Ministry has taken any steps to implement the recommendations given in the Report. …(*Interruptions*)

MADAM SPEAKER: Shri Yaskhi, please make it brief.

… (*Interruptions*)

अध्यक्ष महोदया : आप बैठ जाइये।

…(व्यवधान)

अध्यक्ष महोदया : आप बैठ जाइये।

…(व्यवधान)

अध्यक्ष महोदया : आप कृपया बैठ जाइये और प्रश्नकाल चलने दीजिए। प्रश्नकाल के बाद आपके वि-ाय लिये जाएंगे।

SHRI DAYANIDHI MARAN: Madam, the Ministry is aware that there are certain factors which are not entirely under our control, especially in the export market. We know that both the US and EU markets are suffering from economic slow down. This has put a tremendous impact on our textile exports. We are aware that the export market is slipping down the target whereas the domestic market is stagnating. We feel that there is not much job loss in the domestic market. The Government is aware of it and from time to time we have been taking steps to boost the exports and to boost the export market we really need good order. But if we do not get good orders we support our textile exporters so that it will be possible for them to export.

Simultaneously, we are monitoring the situation and we assure that time and again we will take necessary steps to boost the growth of this sector.

SHRI B. MAHTAB : Madam Speaker, I would like to know from the hon. Minister whether it is a fact that the textile exports have declined by two per cent in 2008-09 to the tune of 21.75 billion dollars, thereby the sector has suffered seven lack job losses in the recent months.

Madam, when textile is the second largest employer after agriculture and accounts for 13.5 per cent of the total merchandise exports of the country, I would like to know what steps the Government is taking to improve our exports to major markets like EU and USA. Garments exported to EU 27 and USA are eligible for incentive of two per cent of exports on FOB value from 1st April 2009 to 30th September 2009. My question is whether the Government is considering to enhance the interest rate and also date.

अध्यक्ष महोदया : आपसे निवेदन है कि प्रश्नकाल के 45 मिनट शे-ा हैं, आप प्रश्नकाल पूरा हो जाने दीजिए। प्रश्नकाल समाप्त हो जाने के बाद आप बोलिये।

SHRI DAYANIDHI MARAN: Madam, it is a fact that there is economic slowdown of EU and USA and it has immensely affected our exports. The Government is aware of it and we are taking steps now to look at other markets. We are now trying look at the markets in East, especially, countries like Japan and Australia. The figures that are coming to us show that there are job losses in the export sector, but simultaneously there is also a slight improvement in the domestic sector. Basically, we have to take a holistic view of the whole thing and we cannot look at the job losses only in the export sector, but also have to see that the jobs increase and that the domestic consumption also increases. We are aware of it and we are monitoring it frequently and periodically. We are hopeful that in the coming months the EU and American markets do pick up and place order to our exporters. If there is any help needed from the Government we will not hesitate to support as we have done earlier.

MADAM SPEAKER: Shri P. Karunakaran – Not present.

DR. M. THAMBIDURAI : Madam, I represent Karur constituency, which is the main textile town in Southern India. It caters to the need of domestic as well as international demand. Due to global recession and many other factors, textile industries in and around Karur are facing a lot of problems.

Many shifts in those industries are closed down. Due to this reason, there is a lot of unemployment problem. I would like to know from the hon. Minister as to what steps he is going to take to solve this unemployment problem. In the recent years, the turnover of those industries was Rs. 3,000 crore. Now, it has been reduced to Rs. 1,500 crore. … (*Interruptions*)

I would like to know from the hon. Minister as to what steps he is going to take to revive those industries, and whether he is interested to establish a 'Trade Centre' to promote the textile industry in Karur… (*Interruptions*)

SHRI DAYANIDHI MARAN: Madam, the hon. Member has raised a very valuable question. Madam, I know that the Parliamentary constituency which he represents is one of the largest contributors for the textile industry. … (*Interruptions*) Madam, as I said, certain factors are beyond our control. If the European market and the American market are not placing orders, it is difficult for our industry to cope up. That is the reason we are promoting our industry towards the East to look at other markets. But, Madam, fortunately or unfortunately, our industry has put all the eggs in one basket. Most of our textile exports go to the USA and the European Union. When these two economies suffer from the global slow down, it immensely affects us. … (*Interruptions*)

Madam, I am happy to say that we are looking at more clusters definitely coming to Tamil Nadu. … (*Interruptions*) Madam, in the coming months and years, a lot of progress will take place. We have already announced two stimulus packages for the economy. We are monitoring them. … (*Interruptions*) We have to see the impact of those two stimulus packages on the textile sector. Madam, definitely we will monitor them closely, and we feel that the Government will not hesitate to bring forward any steps to promote and support the textile industry. … (*Interruptions*)

MADAM SPEAKER: The House is adjourned till 1140 hours.

11.22 hrs

The Lok Sabha then adjourned till Forty Minutes past Eleven of the Clock.

<u>11.40 hrs</u>

The Lok Sabha re-assembled at Forty Minutes past Eleven of the Clock.

(Madam Speaker *in the Chair*)

… (*Interruptions*)

MADAM SPEAKER: Q. 2 –Shri Anandrao Adsul.

… (*Interruptions*)

(Q. 2)

…..(Interruptions)

SHRI ANANDRAO ADSUL : Madam, I am sorry to say that the hon. Minister has not supplied the entire statement here on the Table. But I am still asking my Supplementaries.

In the written question, I had asked whether the Air India is incurring losses; it is in the financial crunch and whether it has requested the Government to provide a bailout package.

My first Supplementary is this. The Air India has been serving the nation for several years as a social obligation. But my view is that with the introduction of the private players in this field, those private players have obtained the profitable routes.… (*Interruptions*) Secondly, they have also procured new aircraft whereas the Air India is having the same old aircraft for a long time now. I think, this is the main reason that the Air India has been incurring losses.… (*Interruptions*)

MADAM SPEAKER: The House stands adjourned to meet again at 12 noon.

<u>11.43 hrs</u>

The Lok Sabha then adjourned till Twelve of the Clock.

____

12.00 hrs

The Lok Sabha re-assembled at Twelve of the Clock.

(Madam Speaker *in the Chair*)

PAPERS LAID ON THE TABLE

MADAM SPEAKER: Papers to be laid. Shri Pranab Mukherjee.

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): Madam, with your permission, I beg to lay on the Table a copy of the Economic Survey 2008-2009 (Hindi and English versions).

(Placed in Library, See No.LT-14/15/09)

- THE MINISTER OF STATE OF THE MINISTRY OF CORPORATE AFFAIRS AND MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS (SHRI SALMAN KHURSHEED): Madam, I beg to lay on the Table a copy of the Draft Notification No. F.No. 2/2/2009-CL-V (Hindi and English versions) empowering the Central Government to direct, by notification in the Official Gazette, that any of the provisions of the Companies Act, 1956 specified in the notification (a) shall apply to any limited liability partnership or (b) shall apply to any limited liability partnership with such exception, modification and adaptation as may be specified in the notification under sub-section (2) of Section 67 of the Limited Liability Partnership Act, 2008.

(Placed in Library, See No.LT-15/15/09)

12.01 hrs.

STANDING COMMITTEE ON URBAN DEVELOPMENT
40th Report

SECRETARY-GENERAL: I beg to lay on the Table the Fortieth[1] Report (Hindi and English versions) of the Standing Committee on Urban Development on the subject 'Urban Housing' relating to the Ministry of Housing and Urban Poverty Alleviation.

---

[1] This Report was presented to Hon'ble Speaker (14th Lok Sabha) on 8th April, 2009 under Direction 71A(6) of the Directions by the Speaker, Lok Sabha when the House was not in Session and the Speaker was pleased to order the printing, publication and circulation of the Report under Rule 280 of the Rules of Procedure and Conduct of Business in Lok Sabha.

12.01 ½ hrs.

SUBMISSION BY MEMBERS

Increase in the prices of petrol and diesel in the country

MADAM SPEAKER: Shri Gurudas Dasgupta.

… (*Interruptions*)

MADAM SPEAKER: You please send a notice now. I will ask everybody to listen to you.

… (*Interruptions*)

अध्यक्ष महोदया : श्री गुरुदास दासगुप्ता जी बोल रहे हैं, आप शांत होकर उन्हें सुनिये।

…(व्यवधान)

अध्यक्ष महोदया : आप बैठ जायें।

SHRI GURUDAS DASGUPTA (GHATAL): Madam, we feel extremely outraged because the Government has chosen to increase the price of petroleum products just few hours before the Parliament was scheduled to meet. It is a Budget Session. The Government could have waited for few hours only. They could have announced the increase in price today in the Parliament. Without taking that course, may I say, Madam, with humility, that it is a deliberate attempt to commit parliamentary impropriety by the Government. If I leave it to parliamentary language, then it can be said that it has been a grave parliamentary impropriety to announce an important decision of the Government few hours before the Budget Session. Madam, what is going to be the effect? The prices of essential goods and commodities will increase. The Government is saying that inflation is zero or negative, but if we go to the market – I had gone to the market today and potatoes are being sold at Rs. 18 per kilogram – we find that all the essential goods and commodities are being sold at a very high price. This is called consumer price inflation. This increase in the price of petrol and diesel is going to escalate, I repeat escalate, heavily the prices of the essential commodities.

This is going to affect the farmers of the country because irrigation is going to be costly. In a situation when there is less rain and there is a danger of drought

taking over the country, such a step is going to affect gravely the interest of the farmers of the country.

Madam, I do not know whether the Cabinet sanctioned it - it is for the Government to decide how it works - but it has appeared in the Press that it was not sanctioned in the Cabinet. I do not know. Let the Government clarify, but I fail to understand … (*Interruptions*)

SHRI ANANTH KUMAR (BANGALORE SOUTH): It was not discussed in the Cabinet.

SHRI GURUDAS DASGUPTA : It means that. How can it be passed without discussion? The essential question is how the Finance Minister could have agreed. We are in an economic slow down.

Increase in the prices of petrol and diesel -- in a situation of economic slow down -- will increase Railway freight; it will increase transport cost; and it will escalate prise rise in all aspects of social life. It is a grave anti-people decision by the Government; this is a grave anti-Parliament move and Parliamentary impropriety. This is against the people. I have no language to denounce the move of the Government, and I believe that all sections of the House will ask the Government to tender an unqualified apology to the Parliament and withdraw the price rise. … (*Interruptions*)

श्री शैलेन्द्र कुमार (कौशाम्बी) : महोदया, हमने भी नोटिस दिया है।

SHRI BASU DEB ACHARIA (BANKURA): Madam, my notice is also there. … (*Interruptions*)

SHRI ARJUN CHARAN SETHI (BHADRAK): Madam Speaker, the price hike on petroleum products -- as has been stated earlier -- just a few hours before we were to sit today is unprecedented. We have never heard in the Parliament history that just a few hours before the sitting of the House the price can be raised. This is unprecedented. … (*Interruptions*)

Madam, time and again your illustrious predecessors have observed that just before the sitting of the House this kind of imposition or raising of the

administered prices of different commodities, especially, the essential commodities is uncalled-for and there is no doubt about it. I have stated it, and many other hon. Members in the House are also agitated upon this kind of attitude of the Government. I strongly protest on behalf of the Biju Janata Dal in this House. I urge upon the Government that they should withdraw this levy, and Madam, you should also not approve of this kind of levy. … (*Interruptions*)

The House is very much agitated about the timing of the imposition of this levy or increase in the prices of petroleum products. Therefore, I once again appeal to you, Madam, to please consider the timing, the Parliamentary propriety and the conventions, which have been established in the House. … (*Interruptions*)

MADAM SPEAKER: Hon. Member, your time is up. Please confine yourself to three minutes.

… (*Interruptions*)

श्री अनंत कुमार हेगड़े (उत्तर कन्नड़) : महोदया, कल रात पैट्रोल और डीजल के प्राइस हाइक किये गये हैं। क्या इस बारे में कैबिनेट और पार्लियामेंट को पता नहीं था? यह अचानक जो प्राइस हाइक किये गये हैं, यह एक प्रकार का अन्याय है। यह देश के किसानों और आम जनता के प्रति बहुत बड़ा अन्याय है।

महोदया, इसके पीछे यह तर्क दिया जाता है कि सभी ऑयल कंपनियाँ घाटे में है, लेकिन मेरे विचार से यह बात तर्कहीन है। 24 फरवरी 2009 को राज्य सभा में डा0 मुरली मनोहर जोशी और श्री शिवानन्द तिवारी जी ने जब इस बारे में प्रश्न पूछे थे कि क्या कॉरपोरेट सामाजिक दायित्व को निभाने के लिए सरकारी तेल कंपनियों के गत व-र्ाों में अर्जित लाभ का दो परसेंट सामाजिक सुधार कार्य-कलापों पर व्यय किया है? सरकार ने यह उत्तर दिया था कि पौना प्रतिशत से लेकर एक प्रतिशत तक गत व-र्ाों में इस हेतु व्यय किया गया है। इसके पूरे आंकड़े मेरे पास हैं। कुल मिलाकर व-र्ा 2008-09 में 11 हजार सात सौ इक्यासी लाख रूपए लाभ में थे। उस लाभ में से पौना से लेकर एक प्रतिशत सरकार द्वारा सामाजिक सुधार कार्यों में बांटा गया था। क्या सरकार यह कहना चाहती है कि एक ओर तो ऑयल कंपनियां घाटे में है और दूसरी ओर सरकार यह बयान देती है कि पौना या एक प्रतिशत हमने अपने लाभ में से सामाजिक कार्य में दिया है।

क्या सरकार पार्लियामैंट का अपमान करना चाहती है या गुमराह करना चाहती है? मंत्री जी और प्रधान मंत्री से लेकर सभी मंत्रियों को इस सदन में उत्तर देना होगा कि हकीकत क्या है। अगर सचमुच घाटे में है तो इस दुविधा का उत्तर क्यों देना था? अगर यह उत्तर सच है तो आज पैट्रोल और डीज़ल की कीमतें बढ़ाने का प्रयास क्यों किया गया? यह सदन के सामने रखना चाहिए और लोगों के सामने यह वि-ाय जाना चाहिए। ...(व्यवधान)

अध्यक्ष महोदया : आपका समय समाप्त हो गया है, कृपया बैठ जाइए। श्री बसुदेव आचार्य जी।

...(व्यवधान)

SHRI BASU DEB ACHARIA: Madam, today, just on the eve of the Budget Session … (*Interruptions*)

अध्यक्ष महोदया : आप बैठ जाइए। आपकी बात रिकार्ड पर नहीं जाएगी।

...(व्यवधान)

अध्यक्ष महोदया : आप कृपया बैठ जाइए। हमने आपको कह दिया है आपकी बात रिकार्ड पर नहीं जाएगी। बसुदेव आचार्य जी, आप बोलिये।

...(व्यवधान)

SHRI BASU DEB ACHARIA : Madam, the way the Government, just on the eve of the Budget Session of Parliament, has increased the prices of petrol and diesel – petrol, by Rs. 4 and diesel, by Rs. 2 – is a contempt of this House and is a contempt of Parliament. It has never happened in the history of Parliament that just on the eve of the Budget Session, suddenly, the Government has taken a decision to increase the prices and give effect to it.

Madam, in the past, whenever the Government increased the prices of petroleum products, it had a cascading effect on the prices of other commodities; the increase in the prices of petrol and diesel will have a cascading effect on the prices of other commodities and sectors, like the transport sector. The Bus Owners Association is demanding that the bus fares should be increased, and it will affect the railway freight also. Tomorrow, the Railway Budget will be presented, and just one day before it, the prices have been increased.

When the prices of almost all the essential commodities have risen and the Government has failed to control and contain the prices of all the essential commodities, and when people are reeling under pressure, this Government had scant regard for Parliament; it has no concern for the poor section of people, for the *aam admi*. The Government is resorting to the same method, though we suggested in the past that instead of increasing the prices, the Government should consider reducing the taxes, the customs duty, which are levied on the petroleum products. The Government is not doing that, and the Government is always resorting to increasing the prices of petroleum products. This is most unfair. … (*Interruptions*)

SHRI KALYAN BANERJEE (SREERAMPUR): What did your Government in West Bengal do? … (*Interruptions*)

SHRI BASU DEB ACHARIA : Madam, this has been done just on the eve of the Budget Session, even without taking the approval of the Cabinet. The Government could have brought this in the House. It has been done in the past.

MADAM SPEAKER: Your time is up, Mr. Basu Deb Acharia.

SHRI BASU DEB ACHARIA : I demand that the price that has been increased should be rolled back. The Government should announce this on the floor of the House.

अध्यक्ष महोदया : आप कृपया बैठ जाइए। अब आपकी बात रिकार्ड नहीं होगी। शैलेन्द्र कुमार जी आप बोलिये।

…(व्यवधान)

अध्यक्ष महोदया : यह रिकार्ड नहीं होगा। शैलेन्द्र कुमार जी आप बोलिये।

… (*Interruptions*)

अध्यक्ष महोदया : रिकार्ड में नहीं जाएगा।

...(व्यवधान) *

अध्यक्ष महोदया : आप बैठ जाइए।

...(व्यवधान)

श्री शैलेन्द्र कुमार (चायल): महोदया, मैं आपका आभारी हूं कि आपने मुझे बड़ी जद्दोजहद के बाद बोलने का अवसर दिया।

महोदया, बजट के पहले सरकार ने डीज़ल और पेट्रोल के दाम बढ़ा दिए हैं। यह बहुत गलत है। ... * * रात के 12 बजे पेट्रोल और डीज़ल के दाम बढ़ाना गलत है।...(व्यवधान)

महिला और बाल विकास मंत्रालय की राज्य मंत्री (श्रीमती कृ णा तीरथ): महोदया, यह रिकार्ड में नहीं जाना चाहिए।

श्री शैलेन्द्र कुमार : यह परम्परा पूरे देश के लिए बहुत गलत है। इससे आवश्यक वस्तुओं के दाम, जो कि पहले से ही बढ़े हुए हैं, और बढ़ जाएंगे। सरकार को महंगाई घटानी चाहिए, लेकिन वह घटाने की बजाय बढ़ा रही है।

रा-ट्रपति जी के अभिभा-ाण में कहा गया था कि सौ दिन में महंगाई घटाई जाएगी। लेकिन आपने घटाने के बजाय बढ़ा दी है। यह बहुत शर्मनाक है। आज पूरा देश सूखे की चपेट में है। किसान इस समय परेशानी में हैं। दाम बढ़ने से किसान पर सीधा असर पड़ेगा, क्योंकि डीजल से उसके ट्रैक्टर और पम्प चलते हैं। दाम बढ़ने से ट्रान्सपोर्टेशन चार्जेस भी बढ़ेंगे। इससे लघु और मझोले उद्योगों पर भी बुरा असर पड़ेगा। पूरे देश में बारिश नहीं हो रही है। मानसून में देरी होने के कारण पूरे उत्तर भारत को सूखाग्रस्त क्षेत्र घो-ित किया जाना चाहिए। इसकी जांच करने के लिए केन्द्रीय जांच दल भेजा जाना चाहिए। वहां पेयजल संकट है, सिंचाई का संकट है, इसे सरकार को गम्भीरता से देखना चाहिए।

आज सरकार ने अपने वोटरों से वादाखिलाफी की है, उनसे विश्वासघात किया है। आपने चुनाव में वायदा किया था कि हम महंगाई घटाएंगे। आपने रा-ट्रपति जी के अभिभा-ाण में कहा था कि हम सौ दिन में महंगाई घटाएंगे। सरकार को चाहिए कि पेट्रोल और डीजल के बढ़े हुए दामों को तुरन्त वापस ले। यदि ऐसा नहीं किया जाएगा तो हम सदन से लेकर गांव-गलियों , सड़कों तक लड़ाई लड़ेंगे।

---

* Not recorded.

** Not recorded as ordered by the Chair.

महोदया, मैं मांग करता हूं कि सरकार की तरफ से इस पर तुरन्त जवाब आना चाहिए। यह पूरे सदन की भावना है कि बढ़े दामों को वापस लिया जाए। यहां तक कि सत्तापक्ष के सांसद भी यह कहते हैं कि हमने वायदा किया था कि महंगाई घटाएंगे, लेकिन अब वोटरों को क्या मुंह दिखाएंगे? इसलिए पूरे सदन की भावना का आदर करते हुए, बढ़े हुए दामों को वापस लिया जाए। क्योंकि पूरा देश सूखे से जूझ रहा है, खासकर यूपी और बुन्देलखण्ड के जिले सूखे से प्रभावित हैं।

अध्यक्ष महोदया : कुछ माननीय सदस्य इसी वि-ाय पर बोलना चाहते हैं, वे अपने को इससे संबद्ध कर लें, श्री योगी आदित्यनाथ, श्री लालजी टंडन, श्री रामचन्द्र डोम, श्री ए. सम्पत्त।

श्री मंगनी लाल मंडल (झंझारपुर) : महोदया, हमने भी कहा था, लेकिन न हमें बोलने का अवसर दिया और न ही संबद्ध किया है। जो लोग जोर से बोले हैं, उन्हें मौका दिया गया है। हमारी पार्टी से श्री शरद यादव जी हैं, रामसुन्दर दास जी हैं, जो हमारे लीडर हैं, इन्हें बोलने का मौका दीजिए अथवा हमें बोलने का मौका दीजिए।

अध्यक्ष महोदया : जिनके नोटिस आए हैं, उन्हें बोलने का मौका दिया है अथवा संबद्ध किया है। जिनके नोटिस नहीं आए हैं, उन्हें भी बोलने का अवसर देंगे। आपको भी बोलने का अवसर देंगे। वैसे आपका नोटिस नहीं आया है। लेकिन फिर भी आप बोलिए। लेकिन तीन मिनट से अधिक समय तक बोलने नहीं दिया जाएगा।

श्री मुलायम सिंह (मैनपुरी) : महोदया, आप तीन मिनट मत कहिए, दो या चार मिनट कहिए, क्योंकि तीन का अंक खराब होता है।

अध्यक्ष महोदया : ठीक है, दो कह देते हैं।

श्री शरद यादव (मधेपुरा): अध्यक्ष महोदया, देश में बिजली का संकट है। पानी से जो बिजली बनती है, उसके बारे में दिल्ली से लेकर देश भर में बिजली का बहुत संकट हे। मैं मानता हूं कि अकेले एक सरकार इसमें दो-ी नहीं है। मैं आपसे निवेदन करूंगा कि जो देश में सरकार का कहना है कि अकाल की स्थिति है, 10-12-15 परसैंट बरसात कम होगी। आज तक मौसम के बारे में वैज्ञानिकों को कोई पक्का इल्म नहीं है।

अध्यक्ष महोदया, मैं आपके माध्यम से सरकार से निवेदन करना चाहता हूं कि देश में हाहाकार है। बिजली है नहीं, जलाशय सूख गए हैं और एकमात्र एक वाहिद रास्ता डीज़ल है, जिसके जरिए देश का किसान अपनी मेहनत से अनाज बनाता है। इन्होंने जिस तरह से डीज़ल के दाम बढ़ाए हैं, मैं मंत्री जी की बात सुन रहा था, ये मशीन जैसे आदमी हैं।

अध्यक्ष महोदया, मैं आपके माध्यम से सरकार से कहना चाहूंगा कि जो डीज़ल है, यह आपात स्थिति है, संकट का काल है और इसमें आपने डीज़ल का दाम बढ़ाया है। डीजल हिन्दुस्तान के किसान का अकेले एकमात्र सहारा है। इसलिए सरकार को डीज़ल पर कोई रास्ता निकाल करके बढ़े हुए दामों को वापस लेने का काम करना चाहिए, यही मेरी विनती है। सरकार के बकौल इस देश में बरसात कम होगी। मैं कहना चाहता हूं कि इन बढ़े हुए दामों को इसी सदन में सरकार वापस लेने का काम करें। यदि आप यह नहीं मानते हैं तो सदन और देश चलने में बहुत कठिनाई होगी। इन्हीं शब्दों के साथ मैं अपनी बात समाप्त करता हूं।...(व्यवधान)

श्री वि णु पद राय (अंडमान और निकोबार द्वीपसमूह): अध्यक्ष महोदय, मैंने भी नोटिस दिया है।...(व्यवधान)

MADAM SPEAKER: We are on a different matter.

… (*Interruptions*)

SHRI SUDIP BANDYOPADHYAY (KOLKATA UTTAR): Common people, more or less always suffer when any price rise takes place. Naturally, any price hike at any time invites trouble to the common people of the country. So far as Trinamool Congress is concerned, we are placing our thoughts and ideas on the floor of the House and want to express our views. We are not actually happy with such type of price rise. We know that prices of crude oil in the world are going up and up. So, the Government has to respond to that situation but whenever the prices of crude oil in the international market come down, the Government has to give assurance to the House that prices in the domestic market would be reduced as per the rate of reduction of the crude oil prices in the world market.

Madam, I would request the Government, after the all-Party meeting, if necessary, the decision may kindly be reconsidered *vis-à-vis* the State Government, and particularly the West Bengal Government as it is charging the highest sales tax in the country in spite of our repeated appeals. Being the Leftist Government, they never bothered to reduce the prices. Hence, I would request the Government to direct the State Government of West Bengal to see that the sales tax in the State is reduced and the Central Government should make efforts to introduce uniform sales tax system in all the States of the country.

MADAM SPEAKER: This should not go on record.

*(Interruptions).. **

MADAM SPEAKER: This will not go on record.

*(Interruptions) …**

अध्यक्ष महोदया: कृपया आप बैठ जाइए। मुलायम सिंह जी, आप बोलिए।

…(व्यवधान)

अध्यक्ष महोदया : मुलायम सिंह जी, कृपया आप बोलिये।

…(व्यवधान)

श्री मुलायम सिंह यादव : अध्यक्ष महोदया, यह आज पूरे देश का संकट है। किसान की प्राथमिकता के आधार पर तो है ही, लेकिन यह संकट इतना गहराया है कि किसान की खेती तो अब बर्बाद है। जो खरीफ की फसल समय पर बोनी थी, वह तो लगभग खत्म ही हो गई है और दूसरी तरफ पानी भी नहीं है, न खेत के लिए है, न पीने के लिए है। ताल-तलैया और नदियों में भी कुछ पानी रहता था, वह सारा का सारा खत्म हो गया। यह हम अपने जीवन का कह रहे हैं, हमारे गांव का तालाब, हमारे घर के सामने हमने कभी सूखते नहीं देखा, उसमें इन दिनों में भी 4-5 फुट पानी रहता था, लेकिन इस साल एक बूंद भी नहीं है।

लेकिन अफसोस यह है कि सरकार की तरफ से कोई चिन्ता ही नहीं है। यह भयानक स्थिति कोई एक दल के लिए ही नहीं है या हम लोग, जो बोल रहे हैं, उनकी नहीं है, ये लोग बैठे हैं, इनके सामने संकट है। ठीक कहा है कि कांग्रेस हो या बी.जे.पी. हो, कोई और दल हो, चाहे समाजवादी पार्टी हो, कम्युनिस्ट पार्टी हो, चाहे शिवसेना हो, यह सवाल पूरे देश का है, पूरे दलों का है और इसलिए हम कहेंगे कि माननीय सोनिया जी, आप हस्तक्षेप कीजिए। यह भयंकर संकट है कि पीने के पानी और खेती के लिए पानी का क्या होगा। इस साल भाखड़ा नांगल बांध सूख गया, जब ये सूख गये तो फिर क्या बचा? पानी कहां से आयेगा, लेकिन आपको कम से कम किसानों को छूट देनी चाहिए थी कि आओ, हैण्ड पम्प के लिए पैसा ले जाओ और दो लगाओ, तीन लगाओ, आप पर ब्याज भी नहीं लगेगा और सस्ता भी देंगे। इससे कौन सा फर्क पड़ता है। 100-100, दो-दो सौ करोड़ रुपये पता चलता है, गायब हो गये। अगर किसान के लिए सौ करोड़ रुपये चले जायें तो क्या फर्क पड़ता है।

---

* Not recorded.

वह अन्न पैदा करेगा तो आपकी अर्थव्यवस्था सुधरेगी। यह आपका देश की अर्थव्यवस्था से सम्बन्धित मामला है और आप समझते हैं कि हम विपक्ष के लोग इसलिए बोल रहे हैं, हम देश के लिए बोल रहे हैं। इतना गम्भीर संकट होने के बाद तमाम साथियों ने बता भी दिया है, किसान का तो है ही, किसानों के माने देश, किसान आज भी कम से कम 72 फीसदी खेती पर निर्भर हैं। जहां पहले 76-78 पर थे, उससे अब भी 72 फीसदी पर रह गये। आप बताइये, जब 72 फीसदी लोग परेशान हैं और वे लोग पैदा करते हैं तो आपकी सेना का और आपका पेट भरते हैं। जिनके पास खेती नहीं, शहर में रहते हैं, उनका पेट भरता है तो यह सवाल देश का है। देश के सवाल पर हम कहेंगे कि किसी तरह से नेता सदन, अच्छा होता कि प्रधानमंत्री को आना चाहिए था, इतने महत्वपूर्ण सवाल पर प्रधानमंत्री को आना चाहिए था, चाहे भले ही दूसरे सदन में थे, वहां समय मांग लेते।...(व्यवधान)

अध्यक्ष महोदया : कृपया समाप्त करें।

श्री मुलायम सिंह यादव : प्राइम मिनिस्टर को बुलाना चाहिए। मैं तो आपसे अपील करूंगा कि प्रधानमंत्री जवाब दें। आप प्रधानमंत्री को बुलाइये।...(व्यवधान)

अध्यक्ष महोदया : कृपया समाप्त करें। लालू प्रसाद जी।

श्री मुलायम सिंह यादव : हम सब मान लेंगे। आप बोलेंगी नहीं, बोल तो दिया ही है। जितना बोल दिया, उतना ही करा दें। मैं कहता हूं कि हमें पानी चाहिए। ...(व्यवधान)

अध्यक्ष महोदया : अब रिकार्ड पर नहीं जायेगा।

*(Interruptions) …**

श्री लालू प्रसाद (सारण): मैडम, बढ़ोत्तरी का समय सही नहीं चुना गया। वर्ल्ड मार्केट में पैट्रोलियम प्रोडक्ट्स के ज्यों-ज्यों दाम बढ़े हैं तो हर गवर्नमेंट में दाम बढ़ाने को स्वीकार किया गया है, लेकिन यह टाइम देश के लिए ठीक नहीं है। माननीय प्रधानमंत्री जी को लोगों ने एक रिपोर्ट दी थी कि इस साल अनुमान से कम बारिश होगी। अब आद्रा नक्षत्र समाप्त हो गया, खत्म हो गया और इसमें बुआई का, सीड लगाने का भी समय खत्म हो गया। शरद यादव जी ने, मुलायम सिंह जी ने, हमारे सभी नेताओं ने, बासुदेव जी ने, सब लोगों ने ठीक कहा।...(व्यवधान)

उसमें हमारा टाइम खत्म हो जाएगा। ...(व्यवधान) नेताओं में सब आ जाते हैं। अखबार में पढ़ा, तो हम लोग भी चौंके। कैबिनेट में मैं भी था, जब इस तरह के सेंसेटिव मामले आते थे, तो चर्चा होती थी।

---

* Not recorded.

मैडम, डीजल का दाम बढ़ाते-बढ़ाते 35 रूपए प्रति लीटर हो गया है और पेट्रोल का दाम 48 रूपए प्रति लीटर हो गया है। सिर्फ किसान ही नहीं, किसान के साथ जुड़ा हुआ मजदूर भी है, बसें हैं, जिनमें वह सामान ढुलाई करा रहा है, दो-तिहाई माल रेलवे को छोड़कर रोड सैक्टर से लदान होता है, उसी से माल जा रहा है। आखिर जब पैसा बढ़ेगा, तो दाम या टैक्स के रूप में खून किसका चूसा जाएगा? सरकार ने लोक-उपयोगी कार्यक्रमों की घो-ाणा की है, 100 दिन का कार्यक्रम बनाया है। एक तरफ से आप लोगों का खून निकाल रहे हैं, उनसे टैक्स वसूल रहे हैं और दूसरी तरफ से राहत देने की बात क्या करिएगा? आज चारों तरफ सूखा पड़ा हुआ है। दो-तीन दिनों से हम लोग भले ही कहीं निकल रहे हों, क्योंकि थोड़ी-थोड़ी बारिश हो रही है, सड़क पर भी लोग अब निकले हैं, लेकिन सब जगह उमस ही उमस है। सारी हालत ठीक नहीं है, ताल-तलैय्या, पोखरा-पोखरी, मनु-य तो प्रभावित हुए हैं, भैंस धोने का भी पानी नहीं है। आप यह समझ लीजिए। बड़े पैमाने पर पशु भी मर रहे हैं और इन्सान भी मर रहे हैं। इसलिए ज्यादा भा-ाण न करते हुए यह कहना चाहूंगा कि इसके लिए टाइमिंग ठीक नहीं है। इसको खत्म करना चाहिए। मिडिल क्लास, निम्न मिडिल क्लास जो मोटरसाइकिल से चलते हैं, जो लोग बुलेट से चलते हैं, उनके ऊपर इसका प्रभाव पड़ेगा। ये सारे पत्रकार धनी नहीं हैं। ये मोटरसाइकिल और स्कूटर में बैठकर आते हैं। इसको 47 रूपए प्रति लीटर करना ठीक नहीं है। एमपी की तनख्वाह, एमएलए की तनख्वाह, फिर लोगों में घूमना, हमको यह चालाकी नहीं करनी चाहिए, इन लोगों ने मैडम को सही सुझाव नहीं दिया है। मैडम को लोग बताये नहीं होंगे। ...(व्यवधान)

अध्यक्ष महोदया : अब आप समाप्त कीजिए। आप तीन मिनट से कहीं ज्यादा बोल चुके हैं।

श्री लालू प्रसाद : मैडम, जब मैडम की बात हुयी, तो आप क्यों रोक रही हैं? ...(व्यवधान) मैं अपनी बात जल्दी ही समाप्त कर दूंगा। मैडम, इसमें पार्टी की बदनामी होती है, सरकार तो है ही, इसलिए इसको रोल बैक करिए और वापस करिए। जब हमारी इकानामी ठीक हो जाए, स्थिति ठीक हो जाए, जब एग्रीकल्चर ठीक हो, किसानों का प्रोडक्शन हो जाए, तो फिर इसे बढ़ाना हो तो बढाइएगा। यह भी बहस चल रही थी कि सरकार इसे अपने जिम्मे न ले, तेल कंपनियों को दे।

अध्यक्ष महोदया : लालू प्रसाद जी, अब आप समाप्त करिए।

श्री लालू प्रसाद : इसलिए इसको रोल बैक करिए, वापस कर लीजिए। आप इसको ज्यादा प्रेस्टीज ईश्यू नहीं बनाइए। हमारे नेताओं ने ठीक कहा है, यह देश का सवाल है, इसको वापस लीजिए।

श्री अनंत गंगाराम गीते (रायगढ़): अध्यक्ष महोदया, आज पूरे देश में सूखे की स्थिति है। आज किसान परेशान हैं और ग्रामीण क्षेत्र में आम आदमी पेयजल से भी त्रस्त है। उनके पास पीने का पानी नहीं है, यह

स्थिति है। जब देश में सूखे की स्थिति है, तब आपने डीजल और पेट्रोल के दाम बढ़ा दिए, जिसका सीधा असर माल ढुलाई पर होता है, यातायात पर होता है, आम आदमी पर होता है, किसानों पर होता है। आज पूरे देश में जब सूखे की स्थिति है, किसान परेशान हैं, हमारे यहां पहली बार जो बीज बोए गए, व-र्ा न होने के कारण वे धूप से जल गए, आज दोबारा बीज बोने की स्थिति महारा-ट्र में है। लगभग देश के हर हिस्से में यही स्थिति है कि दोबारा बीज बोने पड़ेंगे। जब किसान परेशान हैं, ऐसी हालत में सरकार ने डीजल और पेट्रोल के दाम बढ़ाये हैं। इसका प्रभाव आज जीवनावश्यक वस्तुओं पर हुआ है, जैसे रात में आपने डीजल के दाम बढ़ा दिए, सुबह हर चीज के दाम बढ़ गए। आप किसी भी जीवनावश्यक वस्तु को आज खरीदिए, उसके दाम बढ़े हैं। पूरा देश जब सूखे से लड़ रहा है, ऐसे समय सरकार को जनता को राहत देने की आवश्यकता है, किसान को राहत देने की आवश्यकता है, उसके बजाए आपने डीजल और पेट्रोल के दाम बढ़ाकर, आम-आदमी और किसानों के ऊपर बोझ बढ़ा दिया है। मैं सदन के माध्यम से आपके द्वारा यह मांग करता हूं कि आज ही के आज यहां सरकार की ओर से बयान दिया जाए कि डीजल और पेट्रोल के बढ़े हुए दाम तुरंत वापस लिए जाएं।

अध्यक्ष महोदया, यह मामला केवल सदन से जुड़ा हुआ नहीं है, देश की 70 फीसदी जनता से जुड़ा हुआ है। मुलायम सिंह जी ने सही कहा कि आज देश की 70 फीसदी जनता ग्रामीण क्षेत्रों में रहती है और खेती पर निर्भर है। आज आदमी पीने के पानी के लिए तरस रहा है। कुएं सूख गए, तालाब सूख गए, हमारे बड़े-बड़े डैम सूख गए। ...(व्यवधान)

अध्यक्ष महोदया : अब आप समाप्त कीजिए।

...(व्यवधान)

श्री अनंत गंगाराम गीते : देश का सबसे बड़ा भाखड़ा नांगल जैसा डैम, जहां से चार राज्यों को सिंचाई के लिए पानी जाता है, आज हर राज्य की पानी की कटौती के लिए भाखड़ा नांगल मैनेजमैंट बोर्ड को आदेश दिए गए हैं।...(व्यवधान)

अध्यक्ष महोदया : आप समाप्त कीजिए।

...(व्यवधान)

श्री अनंत गंगाराम गीते : ऐसी स्थिति में आज जो दाम बढ़ाए गए हैं, सरकार तुरंत पैट्रोल और डीजल के बढ़े हुए दाम वापिस ले और किसानों को राहत दे। धन्यवाद।

SHRI T.R. BAALU (SRIPERUMBUDUR): Madam as far as Tamil Nadu is concerned, every year on 12^{th} June, Mettur Dam is opened for irrigation but till

date this particular dam has not been opened because it is almost dry. Not even 30 per cent water is there in this dam. Water has to come from the adjacent State of Karnataka. But even in Karnataka, there is a dry spell. There is no rain in these areas at all.

The farmers of Tamil Nadu depend upon well-irrigation and for well-irrigation, diesel is the most important component. But our friends here have increased the price of diesel by Rs.2 per litre. Definitely, as some of the friends in the Opposition as also our own associates have said, the increase in the price of diesel has been effected at a non-opportune time. This is not the proper time to increase the price of diesel. At a very bad time the price has been increased. The Government may say that it is not at all concerned about the increase in the price and that it is a professional decision taken by the oil companies but at the same time, we should not shirk our responsibility. The APM is no more but at the same time, directly or indirectly, APM is there. The Government could definitely intervene because the share of the President of India is there in these companies. So knowing fully well that Parliament is going to be in Session today, this increase of yesterday night is nowhere justifiable.

Madam, this Government is not a unilateral Government. It is a Government by Congress, by Trinamool, by DMK and so on. It is somewhat an alarming situation wherein the Government headed by Dr. Manmohan Singh, duly supported by Madam Sonia Gandhiji and Dr. Kalaignar is taking such a decision which is not at all good. It has to be discussed at least with leaders of the parties or at least it should have been discussed in the Cabinet. I strongly condemn this action of the Government.

Madam, this should not recur. As a close friend of Congress and an associate of Congress, I would say that this sort of thing should not be repeated again. I once again request that the increase in diesel price should be withdrawn.

श्री दारा सिंह चौहान (घोसी): अध्यक्ष महोदया, आपने हमें मूल्य वृद्धि के बारे में बोलने का मौका दिया, इसलिए हम आपके ध्यान में यह बात लाना चाहते हैं कि आज जिस तरह पूरे देश में सूखे की स्थिति है,

यहां के सारे जनप्रतिनिधियों को इस बात का एहसास है कि आज पूरे देश के किसान परेशान हैं। उनकी बुवाई से लेकर सिंचाई तक बाधित रही है। बिजली की समस्या रही है। पानी न होने के कारण देश की बड़ी-बड़ी पन बिजली परियोजनाएं बंद होने के कारण बिजली की समस्या खड़ी रही।

पिछली बार जब इस सरकार ने पैट्रोल और डीजल के दाम बढ़ाये, तब उत्तर प्रदेश सरकार ने वहां के किसानों को राहत देने के लिए बिक्री कर में कमी करके पूरे प्रदेश को राहत देने का काम किया था। मैं समझता हूं कि आज जिस तरीके से इस सरकार ने सदन शुरू होने के ग्यारह घंटे पहले ही देश में पैट्रोल और डीजल के दामों में वृद्धि करके निश्चित रूप से देश के किसान और आम जनता को धोखा देने का काम किया है। इसलिए मैं चाहूंगा कि आज सरकार किसान हित के लिए, देश हित के लिए सदन में ही इस मूल्य वृद्धि को वापस लेने की घो-णा करे। धन्यवाद।

श्री नामा नागेश्वर राव (खम्माम): अध्यक्ष महोदया, कल जो पैट्रोल और डीजल के रेट्स बढ़े, उसका इम्पैक्ट कॉमन मैन पर काफी पड़ रहा है। यह गवर्नमैंट कॉमन मैन के अगेन्स्ट काम कर रही है और उनके वेल्फेयर को दिक्कत में डालने के लिए इस तरह के डिसीजन्स ले रही है। पैट्रोल और डीजल के दाम बढ़ने की वजह से समाज के सभी सर्किल में ट्रांसपोर्ट के रेट्स भी बढ़ जायेंगे। इसके कारण फार्मर्स पर इसका भार पड़ेगा और जो चिल्ड्रन्स आटो और स्कूटर में जाते हैं, उन सबके ऊपर भी इसका भार पड़ेगा। अभी माननीय मंत्री जी ने कहा कि "The hike was necessitated because of the rise in international crude oil prices which has doubled at USD 70 per barrel in December."

मैं आपके माध्यम से गवर्नमैंट से कहना चाहता हूं कि ऐग्जैक्टली एक साल पहले 4.7.2008 में क्रूड ऑयल का रेट 147 डालर था जो अभी 70 डालर पर आया है। In stead of decreasing the rates, काफी बढ़ा दिये गये हैं। पिछले पांच सालों में यह सरकार एक बार नहीं बल्कि सात-आठ बार पैट्रोल और डीजल के दाम बढ़ा चुकी है। अभी सरकार इस साल में ही आठ बार दाम बढ़ाने की कोशिश कर रही है। एक किसान को ट्रैक्टर में 50-100 लीटर डीजल भरने में परेशानी आ रही है। आंध्र प्रदेश में एयरपोर्ट पर जो ट्रैफिक फ्यूल दिया जा रहा है, वह डीजल से भी सस्ते रेट पर दिया जा रहा है। इंटरनैशनल फ्लाइट यहां से फ्यूल लेकर बाहर जा रही है, उन्हें अपने फार्मर्स से भी कम रेट पर पैट्रोल मुहैया कराया जा रहा है। ...(व्यवधान) मैं यह मांग करना चाहता हूं कि इस मूल्य वृद्धि को सरकार तुरंत वापस ले।

श्री मनोहर तिरकी (अलीपुरद्वार): अध्यक्ष महोदया, मैं आपके माध्यम से सरकार से निवेदन करना चाहता हूं कि अभी जो पैट्रोल और डीजल के दाम बढ़ाये गये हैं. उन्हें घटाया जाये, क्योंकि यह सिर्फ किसान और मजदूर की ही बात नहीं है, आम जनता पर भी इसका प्रभाव पड़ेगा। सरकार जनादेश लेकर सदन में आयी है, तो उसे डर क्यों है? पार्लियामैंट शुरू होने से पहले ही आधी रात को पैट्रोल और डीजल के दाम बढ़ाये गये। हम जानते हैं कि इससे पार्लियामैंट की गरिमा को भी धक्का लगता है। हम बाहर से आये हैं। हम ऐसा समझते थे कि हर चीज के दाम पार्लियामैंट से पास होकर ही बढ़ते हैं, लेकिन यहां उलटा हो रहा है। सरकार को इतना डर क्यों है? सरकार इस ओर ध्यान दे कि पार्लियामैंट की गरिमा न-ट न हो और जन साधारण पर जो बोझ बढ़ाया जा रहा है, वह हल्का हो। सरकार ने जो प्रतिज्ञा की थी कि हम सौ दिन में कुछ काम करेंगे, लेकिन वह उसका उलटा करती जा रही है। मैं चाहूंगा कि साधारण लोगों को दुर्व्यवस्था से बचाने के लिए सरकार ने जो प्रतिज्ञा की है, वह उस पर आगे बढ़े। यही आवेदन करके मैं अपनी बात समाप्त करता हूं।

श्री शरीफुद्दीन शारिक (बारामुला): महोदया, आज जो मसला इस वक्त ज़ेरे ग़ौर है, पेट्रोल और डीजल के दाम बढ़ाने के सिलसिले में, इसमें यह स्थित बन गयी है कि न पाए मंदन, न जाए रफ्तन, अर्थात न एक जगह सरकार बैठ सकती है, न आगे बढ़ सकती है। इंटरनेशनल मार्केट में क्रूड ऑयल के दाम बढ़ने से सरकार की मजबूरियां ज़ेरे ग़ौर हैं। इस तरफ से जो कहा गया है, उसकी हर्फ-ब-हर्फ मैं भी ताईद करता हूं। लेकिन यह एक इंसानी मसला है, सूखा पड़ा है, पानी की किल्लत है, किसान परेशान हैं, लोग परेशान हैं, इसमें कोई शक नहीं है। महंगाई बढ़ ही रही है, आबादी बढ़ रही है, महंगाई बढ़ रही है, परेशानियां बढ़ रही हैं, इसमें कोई शक नहीं है, लेकिन हम सरकार के खुलूस और नेकनीयती पर उंगली नहीं उठा सकते हैं। मेरा इसमें एक सुझाव है कि सरकार जितनी भी पार्टीज के लीडर्स हैं, उनको कांफिडेंस में लेकर, कमरे में बैठकर बात कर लें, उसके बाद इस बारे में जो सही राय सामने आए, उस पर अमल किया जाए।

हम लोग सरकार की मजबूरियां भी समझ सकते हैं क्योंकि इंटरनेशनल मार्केट में दाम बढ़े हैं तो सरकार के पास कोई दूसरा चारा नहीं रहा है। यह किसी पार्टी का मसला नहीं है, यह सियासत का मसला नहीं है। यह सारे देश के लोगों को राहत देने का मसला है। इसमें सरकार सबसे आगे चलेगी। सभी लोग बैठ करके, बजाए इसको बहस का मौजूं बनाएं, झगड़े का मौजूं बनाएं, बातचीत करें। कुछ लोगों ने कहा कि इसे लेकर सड़कों पर जाएंगे।...(व्यवधान) सड़कों से आप लोग वापस आए। ...(व्यवधान)

अध्यक्ष महोदया : आप लोग शांत हो जाइए।

श्री शरीफुद्दीन शारिक : सड़कों पर जाने से आपको कोई नहीं रोक सकता है। सड़कों पर जाकर आपने अपना हाल देख लिया है, उसमें कोई दो राय नहीं है।

मेरी गुजारिश है कि लीडर्स बैठ कर विचार करें। प्रधानमंत्री जी और श्रीमती सोनिया गांधी जी की सिन्सियरिटी में कोई परेशानी नहीं है। वे भी चाहेंगे कि इस देश के लोगों को ज्यादा से ज्यादा राहत मिले। मेरा सुझाव है कि सारे नेतागण, सारे लीडर्स इकट्ठे बैठकर, इस पर एक मुशतरका राय कायम करें और वह मुशतरका राय सरकार की पॉलिसी बने।

DR. M. THAMBIDURAI (KARUR): Madam Speaker, it is unfortunate that the Government has increased the prices of petrol and diesel yesterday. Our Party, the AIADMK, is against the hike in the prices of petrol and diesel. This affects the common man. Instead of helping the common man, this Government has increased the prices and it affects the prices of all other commodities.

I request the Government that the prices of petrol and diesel should be reduced and restored to the previous rates. Moreover, proper procedure is not followed when the Budget Session is going on. This also affects the system. I, therefore, once again request the Government to see that the prices of petrol and diesel are reduced so that it does not affect the common man.

*DR. RATTAN SINGH AJNALA (KHADOOR SAHIB): Hon. Madam Speaker, I am grateful to you for giving me the opportunity to speak on this important matter. Today is the first day of the Budget session. A new government has taken over at the centre. But, the government has overlooked the welfare of the people of India by increasing the prices of petrol and diesel. There is a prediction of scanty rainfall this time. Monsoons may fail us. Under these circumstances, the price of diesel has been hiked by rupees two. The farmers are already in a precarious situation.… (*Interruptions*) Hon. Madam Speaker, it is an old tradition of the Congress party. They provide such 'gifts' to the countrymen at the most inopportune times. On the one hand, poor and helpless farmers are committing suicide.… (*Interruptions*)

MADAM SPEAKER : This will not go on record. Please sit down.

*English translation of the Speech originally delivered in Punjabi.

SHRI J.M. AARON RASHID (THENI): Madam, the objectionable word should be expunged. How can he say that?… (*Interruptions*) He should not have used that word. It should be expunged.

MADAM SPEAKER: Please sit down. This will not go on record.

(Interruptions) … *

MADAM SPEAKER: Only what Dr. Ajnala is saying will go on record.

डॉ. रतन सिंह अजनाला : मैडम, कांग्रेस की पुरानी आदत है तोहफे देने की। ये हिन्दुस्तान के लोगों को हमेशा अच्छे तोहफे देते हैं। यह भी बहुत बड़ा तोहफा दिया है। एक तरफ किसान मर रहे हैं, खुदकुशी हो रही है, दूसरी तरफ सरकार ने डीजल की कीमत बढ़ा दी है।...(व्यवधान)

MADAM SPEAKER: Please sit down. This will not go on record.

(Interruptions) … *

अध्यक्ष महोदया : अजनाला जी, आप बोलिए।

डॉ. रतन सिंह अजनाला : मैडम, मैं दूसरी बार इस सदन में आया हूं। जब भी मैं बोलता हूं, कांग्रेस पार्टी के लोगों को बहुत तकलीफ होती है, हमेशा ही होती है। जो ये कहते हैं, वह मानते नहीं हैं।...(व्यवधान) आज लोग पानी के लिए तरस रहे हैं। किसान पानी और बिजली के अभाव में मर रहे हैं, उस पर सरकार ने पेट्रोल और डीजल के दाम बढ़ा दिए, तो यह उनके साथ बहुत ज्यादती है। मैं अपने सभी साथियों के साथ हूं, जिन्होंने पेट्रोल और डीजल के दाम बढ़ाए जाने की निंदा की है। हमारी पार्टी की राय है कि ये बढ़े हुए दाम तुरंत वापस लिए जाने चाहिए।

SHRI NARAHARI MAHATO (PURULIA): Madam Speaker, I am thankful to you for giving me a chance to take part in the discussion. Today is the first day of the Session. The prices of petrol and diesel have been increased by the Government and it is very unfortunate as far as common people of this country is concerned. Due to increase in the prices of petrol and diesel, students, businessmen and all types of people are facing great difficulty.

Today when we are discussing this matter, my humble request to the Government, through you, is to reduce the prices of petrol and diesel and withdraw this increase.

---

* Not recorded.

श्री इन्दर सिंह नामधारी (चतरा): मोहतरमा, मैडम स्पीकर, आज जब सदन की कार्यवाही शुरू होने वाली थी, तो मैं आपके चेम्बर में आपसे मिलने गया था। मैंने आपसे गुज़ारिश की थी कि आप मुझे बोलने का मौका दें, क्योंकि कल जब मैं अपने क्षेत्र पलामू से आ रहा था, जो चतरा के नजदीक है, मैं आपको बताना चाहता था कि वहां के हजारों किसानों ने रा-ट्रपति जी के पास इच्छा मृत्यु के लिए आवेदन किया है। इच्छा मृत्यु यानी कि हमें मरने की इजाजत दी जाए। पलामू के छतरपुर के तीन हजार किसानों ने रा-ट्रपति जी को आवेदन देकर इच्छा मृत्यु मांगी है, क्योंकि वहां तीन साल से बारिश नहीं हुई है। इस वजह से वहां हजारों जानवर मर गए और लोग पानी की एक-एक बूंद के लिए तरस रहे हैं।

श्री लालू प्रसाद : क्या कोई परमीशन लेकर भी मरता है...(व्यवधान)

अध्यक्ष महोदया: नामधारी जी, अभी जो वि-ाय चल रहा है, वह पेट्रोल और डीजल की कीमतों के बारे में है।

श्री इन्दर सिंह नामधारी : मैडम, यह वि-ाय उसी के साथ है। मैं उसी के साथ कोरिलेट कर रहा हूं। जब वहां के किसान सुनेंगे कि पेट्रोल और डीजल के दाम भी बढ़ गए हैं, तो यह उनके लिए जले पर नमक छिड़कने के समान होगा। इसलिए सरकार को निश्चित रूप से यह सोचना चाहिए। आपको याद होगा कि चुनाव के पहले मुरली देवड़ा जी ने ही दाम घटाए थे, मुस्कराते हुए घटाए थे। क्या आज आपको जनता की मुस्कराहट देखने की इच्छा नहीं है? हम उन किसानों को क्या कहेंगे जो मरना चाहते हैं? अभी तो घबरा कर कहते हैं कि मर जाएंगे, मरकर भी न चैन पाया तो किधर जाएंगे। मरने के बाद भी चैन न मिला तो क्या करेंगे। मुरली जी, आप मार्केट में जाएं, तब आपको पता चलेगा कि आटा और दाल का क्या भाव है। तब आप खुद कहेंगे कि पहले ज्यादा का दाम था, अब थोड़े का दाम है। पहले जो दर्जन का दाम था, अब जोड़े का दाम है। पहले जो घोड़े का दाम था, अब कोड़े का दाम है। कोड़ा यानी चाबुक, उसकी अब इतनी कीमत हो गई है, जितनी पहले घोड़े की हुआ करती थी। इसलिए आप जनता के जले हुए जख्मों पर नमक न डालें और बढ़े हुए दामों को वापस लेने का क-ट करें। मैडम सोनिया जी इस वि-ाय पर इंटरवीन करें। जैसा गुरुदास दासगुप्त जी ने कहा कि यह संसद का अपमान है कि बजट सत्र शुरू होने के कुछ घंटे पहले दाम बढ़ा दिए। यह कंटेम्प्ट ऑफ पार्लियामेंट है। इसलिए इसे वापस लेकर इस गलती की क्षतिपूर्ति कीजिए। अगर ऐसा करेंगे, तो मैं समझता हूं कि इससे जनता राहत महसूस कर सकेगी।

श्रीमती सु ामा स्वराज (विदिशा): सभापति महोदया, कल रात सरकार ने मनमाने तरीके से पेट्रोल और डीजल के दाम बढ़ाने का फैसला किया। महोदया, इसके तीन पहलू हैं जिन्हें मैं सदन में रखना चाहती हूं। पहला पहलू संसदीय शि-टाचार की अवहेलना का है। सरकार को मालूम था कि कल सुबह संसद का सत्र शुरु हो रहा है और माननीय सांसद यहां इकट्ठा होने वाले हैं, लेकिन संसद के फर्श का उपयोग न करते हुए बाहर ऐलान करने का काम जो सरकार ने किया है The Government has violated the principle of parliamentary propriety.

दूसरा पहलू आम आदमी के साथ विश्वासघात का है। आम आदमी के नाम पर वोट मांगने वाली सरकार ने दाम बढ़ाकर पहला उपहार आम आदमी को दिया है। हाथ के नाम पर वोट मांगने वाली सरकार ने पहला काम आम आदमी की जेब पर हाथ डालने का किया है। मध्यम वर्ग के लिए मोटर-साईकिलों की बात की गयी, किसान के जैनरेटर के डीजल की बात की गयी। उन दोनों के साथ स्वयं को सम्बद्ध करते हुए मैं उस गरीब की बात करना चाहती हूं जो न मोटर-साईकिल चलाता है न स्कूटर चलाता है, जिसके पास न जैनरेटर है न मोटर है, जो केवल प्याज से रोटी खाता है, ये दाम उसकी जिन्दगी को प्रभावित करने वाले हैं। पेट्रोल और डीजल के बढ़े दाम अप्रत्यक्ष रूप से हर उस चीज के दाम को बढ़ाते हैं जोकि ढुलकर आती है। इसके कारण माल-ढुलाई और माल-भाड़े के दाम बढ़ेंगे, इसलिए नमक और चटनी से रोटी खाने वाला गरीब भी इससे प्रभावित होगा।

महोदया, इसका तीसरा पहलू संदेह का है। माननीय पेट्रोलियम मंत्री जी यहां बैठे हैं। मैं पूछना चाहती हूं कि आखिर किन कंपनियों को लाभ पहुंचाने के लिए सरकार ने ये दाम बढ़ाए हैं? अभी हमारी ओर से माननीय अनंत कुमार हेगड़े जी ने बोलते हुए आपके सामने आंकड़े रखे कि सरकारी ऑयल कंपनियां घाटे में नहीं मुनाफे में हैं। उन्होंने यह बात कोई अपनी तरफ से गढ़कर नहीं कही, बल्कि सरकार की ओर से दिये गये उत्तर में से आंकड़ा निकालकर उन्होंने दिया है। वे तमाम कंपनियां आपको डिविडेंट देती हैं। आप बताइये कि जब सरकारी कंपनियां घाटे में नहीं चल रहीं, इंटरनेशनल मार्किट में दाम नहीं बढ़े, तो आप लोगों ने ये दाम बढ़ाने का फैसला क्यों किया और गुपचुप तरीके से क्यों किया? नेता सदन यहां बैठे हुए हैं और मैं मांग करती हूं कि इस पूरी बहस के बाद नेता सदन स्वयं खड़े होकर जवाब दें या माननीय प्रधान मंत्री जी दूसरे सदन से आयें और वे हमारा समाधान करें और समाधान केवल तब होगा, जब इन दामों को वापस लेने की घो-ाणा सरकार करेगी। जैसा मैंने कहा कि आज पूरे हिंदुस्तान में त्राहि-त्राहि मची हुई है। गरीब, मजदूर, किसान से लेकर आम आदमी आज त्रस्त है। इसलिए मैं मांग करती हूं कि नेता

सदन स्वयं या माननीय प्रधान मंत्री जी इन दामों को वापस लेने की घो-ाणा करें, तभी संतो-ाजनक समाधान हो सकेगा। धन्यवाद।

डॉ. मुरली मनोहर जोशी (वाराणसी): यह नेता सदन की राय से ही हुआ होगा या उनके बजट के घाटे को छुपाने के लिए हुआ होगा, इसलिए उनका उत्तर तो बहुत आवश्यक है।

MADAM SPEAKER: Would the Government like to respond on this?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI MURLI DEORA): Yes, Madam.

Madam, with your permission, I would like to read the statement. … (*Interruptions*)

श्री अनंत कुमार (बंगलौर दक्षिण): कृपया थोड़ा जोर से बोलिये।

श्री मुरली देवरा: ठीक है। आपकी आवाज जोर से सुनी तो कान में दर्द हो गया। अब आप प्लीज हमारी बात भी सुन लीजिए। When the price of the Indian basket of crude oil fell from its highest level of $ 142/bbl in June, 2008 to $ 40 per barrel in December 2008, the Government had responded by reducing the price of petrol by Rs. 10 a litre and the price of diesel by Rs. 4 a litre, in two stages within a space of two months. Thereafter, the international price of crude oil has risen from $ 40 per barrel in December 2008 to around $ 70 per barrel today. This increase in crude oil prices by about 75 per cent since December, without corresponding increase in retail selling prices of sensitive petroleum products had resulted in OMCs' under-recoveries going up. The OMCs' under-recoveries were projected to be Rs. 70,200 crore, at an average Indian basket crude price of $70/barrel, during 2009-10.

13.00 hrs.

Any delay in price revision would have jeopardised OMCs' liquidity position and with attendant consequences for smooth supply and distribution of essential fuels across the country.

In view of the continuous rise in international oil prices, and since the country imports more than 75 per cent of its crude oil requirements, a marginal

increase in the prices of petrol and diesel had become unavoidable.… (*Interruptions*)

SHRI HARIN PATHAK (AHMEDABAD EAST): It is not a marginal increase.… (*Interruptions*)

SHRI BASU DEB ACHARIA : It is not a marginal increase.… (*Interruptions*)

SHRI MURLI DEORA: How many times you increased and how much was the increase, I will give you the figures.

However, while considering a price increase, the Government has kept in mind the interest of the '*aam admi'* and the vulnerable sections of society. Accordingly, against the desired increase of Rs.6.94 per litre, the retail price of Petrol has been increased only by Rs.4 per litre. Similarly, against the desired price increase of Rs.4.11 per litre in Diesel, the retail price has been increased only by Rs.2 per litre as you know. … (*Interruptions*)

Having regard to the need to provide relief to the poor and the middle classes, the Government has decided not to increase the retail prices of PDS Kerosene and Domestic LPG – not even one rupee or one paise even. The Government is bearing a burden of Rs.15.26 on each litre of PDS Kerosene and Rs.92.96 on each cylinder of Domestic LPG. To ensure uninterrupted supply of these two products at subsidized prices, the Government is prepared to bear the projected subsidy burden of Rs.30,000 crore in the year 2009-10. The Government will bear the burden of Rs.30,000 crore for not increasing even one paise on LPG and PDS Kerosene. … (*Interruptions*)

Madam, we will keep the views expressed by the hon. Members in mind and we will respond suitably in case there is a decline in the international prices of crude oil. … (*Interruptions*) At the same time, I would appeal to the State Governments to do their bit by revising downwards the Sales Tax imposed on Petrol and Diesel. Madam, I thank you very much.

MADAM SPEAKER: The House stands adjourned to meet again at 2 pm.

13.02 hrs

The Lok Sabha then adjourned for Lunch till Fourteen of the Clock.

14.01 hrs

The Lok Sabha re-assembled after Lunch at One Minute past Fourteen of the Clock.

(Mr. Deputy-Speaker *in the Chair*)

…(व्यवधान)

श्री शैलेन्द्र कुमार (कौशाम्बी): उपाध्यक्ष जी, पेट्रोल और डीजल की कीमतें वापस कराइये।…(व्यवधान) सरकार ने जो जवाब दिया है, वह स्प-ट नहीं है।…(व्यवधान)

श्री बसुदेव आचार्य (बांकुरा): उपाध्यक्ष जी, पेट्रोल और डीजल के जो दाम बढ़ाये गये हैं, उन्हें वापस लेंगे या नहीं, यह नहीं बताया गया है, यह बताना पड़ेगा। पेट्रोल और डीजल के दाम बढ़ाकर सरकार ने जो गलत काम किया है, वह उन्हें घटा रही है या नहीं। यह घटाने पड़ेंगे। …(व्यवधान)

उपाध्यक्ष महोदय : मंत्री जी ने जवाब दे दिया है।

…(व्यवधान)

श्री बसुदेव आचार्य : यह दाम घटाने ही पड़ेंगे, यह हमारी मांग है, सरकार इसे वापस ले।…(व्यवधान)

उपाध्यक्ष महोदय : अभी नियम 377 के अधीन मामलों का टाइम है। मंत्री जी ने जवाब दे दिया है।

…(व्यवधान)

उपाध्यक्ष महोदय : आइटम नम्बर 6, नियम 377 के अधीन मामले, श्री एन.एस.वी.चित्तन आप बोलिये।

…(व्यवधान)

श्री बसुदेव आचार्य : महोदय, 377 बाद में ले लीजिए।…(व्यवधान)

श्री मंगनी लाल मंडल (झंझारपुर): उपाध्यक्ष महोदय, यह देश और सदन की भावना है कि पेट्रोलियम पदार्थों की मूल्यवृद्धि वापस हो। …(व्यवधान) यह सदन की अवमानना है।…(व्यवधान)

14.03 hrs.

At this stage Shri Shailender Kumar and some other hon'ble Members came and stood on the floor near the Table.

…(व्यवधान)

उपाध्यक्ष महोदय : नियम 377 के अधीन मामले सदन में पढ़े जाते हैं, यह कोई बहस नहीं

…(व्यवधान)

उपाध्यक्ष महोदय : कृपया आप अपने स्थानों पर जाएं और वहीं से बात करें तो अच्छा होगा।

...(व्यवधान)

उपाध्यक्ष महोदय : माननीय सदस्य अपने स्थानों पर जाएं।

...(व्यवधान)

श्री बसुदेव आचार्य : महोदय, 377 टेबल पर ले कर दीजिए। ...(व्यवधान)

उपाध्यक्ष महोदय : 377 में माननीय सदस्यगण अपनी बात रखते हैं, आपको भी चान्स मिलेगा, तब आप भी अपनी बात रखियेगा।

...(व्यवधान)

14.54 hrs.

MATTERS UNDER RULE 377

(i) Need to abolish export duty on E.I. tanned leather

SHRI N.S.V. CHITTHAN (DINDIGUL): Sir, Dindigul and Trichy in Tamil Nadu are the only producers of the E.I. tanned leather (semi-finished leather) in India. The industry provides large employment opportunities to Dalits, Minorities and women.

The Government of India has imposed 15 per cent export duty on the export of E.I. tanned leather. European and other foreign countries which used to buy E.I. leather from India, now buy from our neighbouring nations like Pakistan and Bangladesh at lesser price as there is no export duty on this leather in these countries.

E.I. tanned leather is manufactured in Dindigul and Trichy alone and the overall production of this leather is low in India. So even in case of genuine exports, the export income is very less.

So, the abolition of export duty on E.I. tanned leather will not result in revenue loss to the Government of India. Moreover, small manufacturers who depend on this traditional business will be relieved from the business hurdles and benefited a lot.

Hence, I urge upon our Government to kindly remove this 15 per cent export duty on E.I. tanned leather (semi-finished leather) and protect the interests of small scale manufacturers. … (*Interruptions*)

उपाध्यक्ष महोदय : माननीय सदस्य अपने स्थान पर जायें।

...(व्यवधान)

उपाध्यक्ष महोदय : माननीय सदस्य अपने अपने स्थानों पर जायें। यहां 377 का मामला उठाया जा रहा है, कोई डिबेट नहीं है।

...(व्यवधान)

उपाध्यक्ष महोदय : अगर आप अपनी सीटों पर नहीं जायेंगे तो मैं हाऊस एडजर्न कर दूंगा।

...(व्यवधान)

उपाध्यक्ष महोदय : बाकी बचे नियम 377 के अधीन मामले सभा पटल पर रखे जायें ।

(ii) Need to review the hike in fee imposed on retired Central Government Health Scheme beneficiaries

*SHRI VILAS MUTTEMVAR (NAGPUR): The Government have recently raised the fee of life long CGHS Card of the highest category from Rs. 12,000/- to Rs. 60,000/-. This rise in fee appears to be quite high and disproportionate to the existing limit. This will obviously lead to great difficulties to the retired Government Servants who will have to spend such a huge amount to avail C.G.H.S. medical facilities. In view of the Government's plan to allocate maximum budgetary support to health and medical facilities of the people such a hike for CGHS card would not only create great hardships and financial crunch for the retired officers but also may deprive them of the basic medical facilities after retirement.

Under the circumstances, it is felt that the Government should review the hike in the C.G.H.S. fee for retired Government officials and make it reasonable and practicable so that it is well within the financial reach of the retired officials.

---

* Treated as laid on the Table.

(iii) Need to amend the Disability Act, 1995 to ensure effective implementation of the schemes meant for welfare of the physically challenged persons

*** श्री जय प्रकाश अग्रवाल (उत्तर पूर्व दिल्ली):** महोदय, हमारे देश की 5-6 प्रतिशत जनसंख्या मानसिक व शारीरिक रूप से असक्षम है। केन्द्र सरकार द्वारा उनके कल्याण एवं प्रगति के लिए अशक्त अधिनियम 1995 बनाया गया है। अशक्त लोगों को राहत देने के लिए यह अपने आप में एक अच्छा कदम है। लेकिन इस अधिनियम को बने कई र्वा व्यतीत हो चुके हैं, परन्तु इसको अभी तक पूरी तरह से क्रियान्वित नहीं किया जा सका है। इसलिए समय की मांग को देखते हुए असक्षम लोगों के लिए सामाजिक ढांचे में परिवर्तन की अत्यंत आवश्यकता है एवं साथ ही साथ इस अधिनियम में परिवर्तन करके उसमें कुछ साकारात्मक गतिविधियों से संबंधित नीतियां भी सम्मिलित किया जाना आवश्यक है।

उदाहरणार्थ, आंकड़ों के अनुसार भारत में 3 प्रतिशत सरकारी नौकरियां शारीरिक रूप से अशक्त लोगों हेतु आरक्षित हैं। लेकिन लगभग 70 मिलियन लोगों में से मात्र एक लाख लोग ही अब तक सरकारी नौकरी पाने में समर्थ हुए हैं। हमारे देश में 75 प्रतिशत असक्षम लोग पिछड़े एवं ग्रामीण क्षेत्रों में निवास करते हैं लेकिन इनमें से 49 प्रतिशत लोग ही शिक्षित हैं तथा प्राथमिक आवयकताओं के अनुसार भारत के ज्यादातर सार्वजनिक स्थान असक्षम व्यक्तियों के लिए सहयोगी नहीं है एवं अब तक ऐसी कोई समिति भी नहीं बनायी गई है, जिससे यह सुनिश्चित किया जा सके कि इससे संबंधित प्राधिकरण इस कानून की नीतियों को पूरी तरह लागू कर सके।

अतः मेरा केन्द्र सरकार से अनुरोध है कि वह एक समिति बनाकर असक्षम व्यक्तियों के और अधिक कल्याण हेतु एवं इस अधिनियम में आवश्यक संशोधन करके इसे और अधिक प्रभावी बनाए जाने हेतु समुचित कदम उठाये।

---

* Treated as laid on the Table.

(iv) Need to allocate additional power to Uttar Pradesh from Central Pool

***श्री जगदम्बिका पाल (डुमरियागंज):** महोदय, भारत सरकार द्वारा राट्रीय ग्रिड से उत्तर प्रदेश को विद्युत आपूर्ति समुचित मात्रा में दिये जाने के बावजूद पूरे राज्य में गंभीर विद्युत संकट पैदा हो गया है। केन्द्र के निर्देश के बावजूद राज्यों द्वारा विद्युत उत्पादन हेतु जो प्रयास किये जाने चाहिए उस दिशा में विगत् बीस वर्ों से कोई नया विद्युत गृह स्थापित नहीं हुआ है। बार-बार घोाणाओं के बावजूद ग्रामीण क्षेत्रों में चार घंटे भी विद्युत किसानों को उपलब्ध नहीं हो पा रही है। पीने के पानी का भी संकट हो गया है। स्थिति अत्यंत विस्फोटक है। जनता में रोा है।

अतः केन्द्र सरकार से अनुरोध है कि राज्य में बिजली संकट के समाधान के लिए राट्रीय ग्रिड से अतिरिक्त बिजली की आपूर्ति सुनिश्चित की जाये।

---

* Treated as laid on the Table.

(v) Need to construct 2 lane bypass on NH 47 between Thuravoor to Kallyikkavila in Kerala

*SHRI K.C. VENUGOPAL (ALAPPUZHA): I would like to bring a significant issue to the notice of the House regarding Alappuzha bypass project, a dream project of Alappuzha district started in 1980's. The second phase of this project was completed on 30 June, 2008. It includes completion of 2502 metre road out of total 7005 metre proposed road project and the completion of two Railway Over Bridges. At the same time the remaining land needed for the said project has not been acquired yet on the Alappuzha beach side. The NHAI needs land which is 1040 metre long and 45 metre wide on the Alappuzha beach side for the four laning project of NH 47 from Thuravoor to Kaliyikkavila. The land, if acquired, will destroy the natural beauty of the historically renowned Alappuzha beach. This is the only area of entertainment for the public in Alappuzha. As a special case, it is better to build the 2 lane bypass instead of proposed four lane bypass on NH 47. This project is considered as indispensable for Alappuzha. People are awaiting for the completion of the project for the last 29 years. So, the government should take up this project on urgent basis and release funds for the said work.

---

* Treated as laid on the Table.

(vi) Need to declare Giripar (Jaunsar Babar) region in district Sirmaur, Himachal Pradesh as a Tribal area

***श्री वीरेन्द्र कश्यप (शिमला):** महोदय, हिमाचल प्रदेश के शिमला संसदीय क्षेत्र के जिला सिरमौर के गिरिपार (जौनसार बाबर क्षेत्र) को जनजातीय क्षेत्र घोाित करने की मांग हि.प्र. के जनप्रतिनिधि एवं स्थानीय जनता कई वाों से करती आ रही है, लेकिन अभी तक इसे जनजातीय क्षेत्र घोाित नहीं किया गया है।

महोदय, मैं आपके माध्यम से सदन के ध्यान में यह बात लाना चाहता हूं कि उक्त क्षेत्र से मिलता हुआ क्षेत्र उत्तराखंड में भी पड़ता है, लेकिन उत्तराखंड में पड़ने वाले क्षेत्र को भारत सरकार ने जनजातीय क्षेत्र घोाित कर दिया है, जबकि हिमाचल प्रदेश में पड़ने वाले क्षेत्र को, जिसकी सामाजिक, शैक्षिक, राजनीतिक एवं आर्थिक स्थिति बिल्कुल एक समान है, जनजातीय क्षेत्र घोाित नहीं किया गया है। इसके कारण वहां जनता में रोा और क्षोभ व्याप्त है। वहां नौजवानों को रोजगार के अवसर उपलब्ध नहीं हो रहे हैं और न वहां का आर्थिक विकास हो रहा है। यह एक विसंगति है। अतः मेरा निवेदन है कि गिरिपार (जौनसार बाबर) के चहुंमुखी विकास हेतु भारत सरकार तत्काल प्रभाव से उसे जनजातीय क्षेत्र घोाित करे।

---

* Treated as laid on the Table.

(vii) **Need to accord the status of a Central University to Gorakhpur University in Uttar Pradesh**

***योगी आदित्यनाथ (गोरखपुर):** महोदय, गोरखपुर उत्तर प्रदेश का एक प्रमुख धार्मिक, आध्यात्मिक एवं सांस्कृतिक केन्द्र के साथ-साथ पूर्वी उत्तर प्रदेश का एक प्रमुख व्यापारिक और शिक्षा का केन्द्र भी है। लगभग 3 करोड़ से ऊपर आबादी के बीच एकमात्र विश्वविद्यालय गोरखपुर में स्थित है। गोरखपुर विश्वविद्यालय की स्थापना सन् 1956-57 में हुई थी। यह विश्वविद्यालय न केवल पूर्वी उत्तर प्रदेश अपितु बिहार और नेपाल के तराई क्षेत्र की उच्च शिक्षा की आवश्यकता की पूर्ति का एकमात्र केन्द्र है। राज्य सरकार के संसाधन सीमित होने के कारण शिक्षा की गुणवत्ता बनाए रखने और सम्पूर्ण क्षेत्र के सांस्कृतिक, सामाजिक और आर्थिक विकास में विश्वविद्यालय की जो महत्वपूर्ण भूमिका होनी चाहिए वह अत्यंत ही सीमित रह गई है।

कृपया गोरखपुर के धार्मिक, सांस्कृतिक महत्व को देखते हुए गोरखपुर विश्वविद्यालय को केन्द्रीय विश्वविद्यालय के रूप में स्थापित किया जाये।

---

* Treated as laid on the Table.

(viii) Need to start work on Bhanupalli-Bilaspur-Berry, Ghanauli-Baddi, Nangal-Talwara and Bilaspur-Mandi-Manali-Leh railway line projects in Himachal Pradesh

***श्री अनुराग सिंह ठाकुर (हमीरपुर):** अध्यक्ष महोदय, हिमादय प्रदेश पर्वतीय एवं सीमावर्ती प्रदेश है। आजादी के 62 वर्षों में अब तक केवल 33 किलोमीटर रेल लाइनें प्रदेश में बनी हैं। भानुपल्ली-बिलासपुर-बैरी ब्रॉडगेज रेल लाइन के निर्माण की घोाणा वर्ा 2008-09 के बजट में की गयी, किन्तु अभी तक कार्य आरम्भ नहीं किया गया है। घनौली बद्दी बड़ी रेल लाइन निर्माण की घोाणा बर्ा 2007-08 के बजट में की गयी थी, किन्तु केन्द्र प्रशासित क्षेत्र चंडीगढ़ प्रशासन द्वारा भूमि उपलब्ध न कराए जाने के कारण पंजाब के जिला रोपड़ के घनौली से उक्त रेल लाइन का लिंक हिमाचल प्रदेश के बद्दी औद्योगिक क्षेत्र से दिए जाने के रेलवे के वैकल्पिक प्रस्ताव पर अभी तक कार्य प्रारंभ नहीं किया गया हैं। निर्माणाधीन नंगल-तलवाड़ा बड़ी रेल का कार्य दो वर्ा में पूर्ण करने हेतु इस वर्ा के बजट में पर्याप्त धन आबंटित किया जाए और बिलासपुर-मंडी-मनाली-लेह/लद्दाख बड़ी रेल लाइन का निर्माण सामरिक महत्व, पर्यटन और क्षेत्र के सामाजिक एवं आर्थिक विकास हेतु अत्यंत आवश्यक है। अतः इस रेल लाइन के निर्माण को तत्काल स्वीकृति प्रदान की जाए।

* Treated as laid on the Table.

(ix) Need to develop Agra as an international tourist city

***प्रो. रामशंकर (आगरा):** आगरा शहर में पांच विश्वस्तरीय स्मारक हैं जिनको देखने के लिए दुनियाभर से वी,आई,पी, लोग आते हैं। किन्तु 25 लाख की आबादी वाले आगरा शहर का कोई ऐसा स्वरूप नहीं है जिसे देखकर कोई भी पर्यटन प्रसिद्ध शहर कह सके। दुनिया में सर्वाधिक पर्यटक आगरा में आते हैं। यहां पर आने वाले विदेशी मेहमान जिनमें राट्रपति, राट्राध्यक्ष, प्रधानमंत्री एवं अन्य वी.वी.आई.पी. शामिल हैं उन पर इस शहर में फैली गन्दगी का बुरा प्रभाव पड़ता है। सन् 2010 में दिल्ली में कॉमनवेल्थ गेम्स होने जा रहे हैं जिसमें दुनियाभर के लोग जो दिल्ली आयेंगे के सभी सम्भवतः आगरा भी आयेंगे। यहां पानी, बिजली, सड़क, सफाई की समस्या तथा पर्यटकों के लिए अन्य मनोरंजन का कोई साधन नहीं है जिससे यहां कोई पर्यटक रूकता नहीं है। ताजमहल की सुरक्षा के लिए बैराज बहुत जरूरी है जिससे ताजमहल के नीचे की लकड़ी और पत्थर सुरक्षित रह सके। यहां कोई भी अन्तर्राट्रीय हवाई यात्रा का साधन नहीं है। अतः यहां अंतर्राट्रीय हवाई अड्डा बनाना आवश्यक हो गया है।

अतः मेरा केन्द्र सरकार से अनुरोध है कि विश्व का सर्वाधिक प्रसिद्ध तथा दर्शनीय शहर आगरा को केन्द्रशासित शहर चण्डीगढ़ की तरह इंटरनेशनल सिटी के रूप में विकसित करने हेतु तथा विकास के लिए स्पेशल आर्थिक पैकेज दिया जाए।

---

* Treated as laid on the Table.

(x) Need to give special economic package for the drought-hit Kaushambi Parliamentary Constituency, Uttar Pradesh

***श्री शैलेन्द्र कुमार (कौशाम्बी):** महोदय, देश में सूखे की स्थिति व्याप्त है। समय से मानसून न आने के कारण यह स्थिति बनी है। मेरे संसदीय क्षेत्र कौशाम्बी प्रतापगढ़ में सूखे से नलकूप सिंचाई एवं पेयजल हैण्डपम्प कार्य करना बन्द हो गए हैं जो कि जल का स्तर 15 मीटर नीचे गिरने से हुआ है। सम्पूर्ण कौशाम्बी संसदीय क्षेत्र कौशाम्बी व प्रतापगढ़ जिलों के कुण्डा व बाबागंज विधान सभाओं में नहरों तथा माइनर रजबहो में पानी नहीं आ रहा है। बहुत सी नहरों की सफाई भी नहीं हुई है। उपरोक्त स्थिति को देखते हुए सम्पूर्ण क्षेत्र को सूखा क्षेत्र घोाित करते हुए एक जांच दल भारत सरकार भेजे तथा उपरोक्त एरिया के सभी जगहों पर लगान की नहरों व नलकूपों की वसूली रोकते हुए माफ किए जाएं तथा विशेा देकर सूखे की स्थिति से निपटने के लिए कृाकों को आर्थिक मदद करें तथा जानवरों के चारे तथा पेयजल की व्यवस्था तत्काल हो।

---

* Treated as laid on the Table.

(xi) Need to expedite the completion of various ongoing railways projects in Nalanda Parliamentary Constituency, Bihar

***श्री कौशलेन्द्र कुमार (नालंदा):** अध्यक्ष महोदया, मेरे संसदीय क्षेत्र नालंदा में तत्कालीन रेल मंत्री द्वारा स्वीकृत रेल परियोजनाओं के मंद गति से चलने की ओर, मैं इस सदन के माध्यम से सरकार का ध्यान आकृट करना चाहता हूं। पटना-इस्लामपुर वाया फतुहां रेलवे लाइन पर रेल परिचालन हो रहा है लेकिन इस्लामपुर से नटेसर रेलवे लाइन का कार्य प्रारंभ है लेकिन पच्चीस प्रतिशत मिट्टी का काम भी नहीं हुआ है और कार्य बहुत ही धीरे-धीरे चल रहा है। राजगीर-नटेसर रेलवे लाइन बनकर लगभग तैयार है, लेकिन हॉल्ट और स्टेशन का कार्य बहुत ही धीरे चल रहा है। फलस्वरूप रेलवे लाइन, परिचालन का कार्य रूका हुआ है। दनियावां-शेखपुरा रेलवे लाइन का काम अधूरा है।

रेल कोच फैक्ट्री, हरनौत (नालंदा) का काम भी अभी अधूरा है और कार्य बहुत ही मंद गति से चल रहा है। इस फैक्ट्री का शिलान्यास, माननीय तत्कालीन राट्रपति डॉ0 ए.पी.जे.कलाम के हाथों हुआ था। बख्तियारपुर-राजगीर रेलवे लाइन का दोहरीकरण भी बहुत ही धीरे-धीरे चल रहा है, जिससे रेलवे परिचालन में काफी दिक्कतें पेश आ रही हैं।

मैं इस सदन के माध्यम से सरकार से यह मांग करता हूं कि उपरोक्त सभी योजनाओं को तीव्रगति से कार्यान्वयन के लिए यथाशीघ्र कार्रवाई करें ताकि परियोजनाएं अपने निर्धारित समय में ही बनकर तैयार हो जाये।

---

* Treated as laid on the Table.

(xii) Need to allow eligible doctors (Radiotherapists) from Kolkata University to study D.M. Medical Oncology at AIIMS New Delhi

*DR. RATNA DE (HOOGHLY): It has been brought to my notice by some members of my fraternity in Kolkata that after passing M.D. Radiotherapy from Kolkata University they are not allowed to study D.M. Medical Oncology in AIIMS, New Delhi whereas they are allowed to do so in Tata Memorial Hospital Mumbai. M.D. Radiotherapy of Kolkata University is recognised by Medical Council of India. Many Doctors of Kolkata prefer to study in AIIMS, New Delhi rather than in T.M.H. Mumbai. Respected Madam, through you, I request the Hon'ble Health Minister to take initiative so that the doctors who have passed radiotherapy from Kolkata University may study D.M. Medical oncology in AIIMS, New Delhi.

---

* Treated as laid on the Table.

(xiii) Need to take adequate welfare measures for the beedi workers living in Tiruvannamalai, Tamil Nadu

*SHRI D. VENUGOPAL (TIRUVANNAMALAI): In order to discourage smoking habit which is injurious to health several measures like legislation, prohibiting smoking in public places, ban on ads, compulsory display of signs depicting ill effects and punitive measures like levying of fine have been taken up by the Union Government. This has affected thousands of people making their livelihood by way of manufacturing and selling tobacco products. Daily-wage workers of the Beedi manufacturing units have been pushed below poverty line due to lack of welfare measures for them. Handling tobacco to fill beedis, rolling the same with tendu leaves, pasting labels and arranging beedi bundles all in their own tiny dwelling units have left thousands of Beedi workers and their family members exposed to the harmful tobacco powder. So many of them are suffering from diseases for want of medical facilities that are to be provided to the Beedi workers. Though there are schemes to provide medical facilities and non-formal education to the children of Beedi workers, they mostly remain on paper. They do not have opportunity for skill development and training and hence they are not getting other jobs. Housing facilities for the families of Beedi workers still remains a dream for them.

Hence, I urge upon the Union Government to cover thousands of Beedi workers living below poverty line in and around my Tiruvannamalai constituency like Vellore, Tiruppattur, Vaniampadi in the centrally sponsored housing schemes meant for the needy poor in villages and small suburban towns. I also urge upon the Government to take it up now as a Pilot project in my Tiruvannamalai Lok Sabha constituency.

---

* Treated as laid on the Table.

(xiv) Need to implement the recommendations of Percy Mistry Committee on making Mumbai as an International Financial Centre

*SHRIMATI SUPRIYA SULE (BARAMATI): With a view to make Mumbai as an International Financial Centre, the issue to setup a Committee under the Chairmanship of Governor, Reserve Bank of India, was considered while presenting the Union Budget 2005-06. Accordingly, the Ministry of Finance, Government of India has constituted a High Power Expert Committee under the Chairmanship of Shri Percy Mistry, Chairman, Oxford International Group. The Committee has submitted its report to the Ministry of Finance, Government of India on 10 February, 2007. The Central Government and the State Government has to implement the recommendations of the Committee. The State Government has initiated action on the recommendations pertaining to the State Government. The broad recommendations pertaining to the Central Government are as under:

1. To open Indian Rupee Bond Market to the foreign investors;
2. Creation of the spot currency market;
3. Financial market integration with a shift away from the existing segmented approach;
4. A shift from the present over-prescriptive rules based regulation toward principles based regulation;
5. To incur General Sales Tax (GST) on economic services only, other taxes to be cancelled;
6. To allow the International Law Firms to work in the country.

The Maharashtra Government has also sent a proposal to the Government of India to constitute a Task Force, representing officials of the Central Government and State Government, for time-bound implementation of the recommendations of the Percy Mistry Committee.

---

* Treated as laid on the Table.

I, therefore, urge upon the Government to kindly look into the proposal and implement the recommendations of Percy Mistry Committee.

(xv)Need to construct a road bridge over river Kollidam at Anaikarai on N.H. 45 in Tamil Nadu

*SHRI O.S. MANIAN (MAYILADUTHURAI): I bring to the notice of the Government the urgent need to construct a new road bridge across Kollidam river at Anaikarai on NH 45 in Tamil Nadu. This road is the life-life of passenger and vehicular traffic of Tamil Nadu. Kollidam bridge also serves as reservoir for irrigation and drinking purposes. The existing bridge is maintained by National Highway Authority of India. This 150 year old bridge has been closed for traffic except for two wheelers because of cracks in the bridge. Now, vehicles have to travel 100 kms more through circuitous route via Mayiladuthurai and Chidambaram to reach Chennai. The traffic is also moving at a very slow pace on this route due to congestion. It is estimated that an amount of Rs. 128 crores is required for constructing a new bridge at Anaikarai. I appeal to the Government to sanction this amount immediately. Meanwhile, a causeway should be constructed near the bridge for free flow of traffic.

---

* Treated as laid on the Table.

(xvi) Need to expedite the construction of National Highway between Delhi and Haridwar

***श्री संजय सिंह चौहान (बिजनौर):** महोदय, उत्तर प्रदेश के दिल्ली-हरिद्वार राट्रीय राजमार्ग के निर्माण कार्य को शुरू हुए दो र्वा से अधिक समय लग चुका है, लेकिन आज भी इस मार्ग का कार्य पूरा होने में काफी समय लगने की पूरी संभावना है। देश का सबसे बड़ा महाकुंभ का आयोजन र्वा 2010 में आयोजित किया जा रहा है; दिल्ली-हरिद्वार राट्रीय राजमार्ग पर यातायात का काफी दबाव है, लेकिन इस राट्रीय राजमार्ग का कार्य समय पर पूरा नहीं किया जा रहा है। प्रतिदिन दुर्घटनाएं बढ़ रही हैं। केन्द्र द्वारा इस मार्ग को शीघ्र पूरा करने की जिम्मेदारी स्वयं अपने हाथों में लें।

MR. DEPUTY SPEAKER : The House stands adjourned to meet again tomorrow the 3rd July, 2009 at 11 a.m.

14.07 hrs

The Lok Sabha then adjourned till Eleven of the Clock on Friday, July 3, 2009/Asadha 12, 1931 (Saka).

---

* Treated as laid on the Table.